

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**CENTRAL ZONE BENCH, BHOPAL**

**Original Application No. 126/2025**

**IN THE MATTER OF:**

**KHUSHI BAGGA**

**...APPLICANT**

**Versus**

**DHANLAXMI MERCHANDISE  
PRIVATE LIMITED (DMPL)**

**.... RESPONDENTS**

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Date: 25.02.2026

Place: Bhopal

Submitted by MPPCB:-

through Counsel



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**Date of Inspection – 03/12/2025 & 04/12/2025**

**Committee Members: -**

- One Representative from the Central Pollution Control Board nominated by the Director, Central Pollution Control Board, Bhopal (M.P.)
- One representative from the MoEF&CC, integrated office at Bhopal (M.P.)
- One Representative from the Member Secretary, State Pollution Control Board, Bhopal (M.P.)

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**Action Taken Report in compliance of order dated 04/09/2025 issued by Hon'ble National Green Tribunal in the matter of O.A No. 126/2025 (CZ) in the matter Of Khushi Bagga V/s Dhanlaxmi Merchandise Private Limited (DMPL).**

**I. Background of Original Application:**

1. That in the present Original Application the operation of the mining by the project proponent respondent no. 1 i.e. Dhanlaxmi Merchandis Private Limited (hereinafter referred as DMPL) in rivers Umrar, Mahanadi, Halfal and Belkund including unleased areas without environmental clearance and concerned conditions in violation of environmental rules (within the area of district Narsinghpur, Raisen, Hoshangabad, Katni).
2. It is further contended that though mining leases were granted for specific areas and quantities, Respondent No. 1 has blatantly violated all safeguards. Extraction is carried out well beyond permissible limits using heavy machinery directly in riverbeds, obstructing natural flows, eroding banks, and degrading aquatic habitats. Unauthorized haul roads and bunds have been constructed, and operations continue during monsoon despite

prohibitions. Alarmed villagers and whistle-blowers have repeatedly complained, but without redressal. DMPL operates in multiple sites without valid lease or environmental clearance. Entire stretches of rivers, including Umrar, Mahanadi, Halfal, and Belkund, are exploited without mandatory consent to operate, without replenishment or impact studies, and without ecological buffers. Conditions regarding restoration, afforestation, and pollution control remain unfulfilled. Even night-time mining is rampant, disturbing wildlife and causing noise and light pollution.

3. In compliance of the Hon'ble NGT order the joint committee consisting of the following officers were nominated. Nomination was not received from SEIAA, MP in time. Therefore, the committee with the following officials visited different sand mines located in the District – Katni (M.P.) during 03/12/2025 to 04/12/2025.
  - i. Shri Rajasekhar Ratti, Member, MoEF&CC, Integrated office at Bhopal (M.P.)
  - ii. Dr. Poulami C Patil, Member, Central Pollution Control Board, Bhopal (M.P.)
  - iii. Shri. Sudhanshu Tiwari, Member. M. P. Pollution Control Board, RO, Katni (M.P.)
  - iv. No representative from SEIAA during inspection (Nomination was not received in time)

The relevant orders for appointment of above members to the joint committee are collectively filed herewith as **Annexure-I**. The appointment order of the representative from the Member Secretary SEIAA (M.P.) for the joint committee was not received till the date of inspection despite after

several follow-ups. The relevant letters written to Member Secretary, SEIAA is filed herewith and marked as **Annexure-II**.

4. Along with the above committee members, the officers mentioned below were also present during the site visits.
  - i. Shri. Ratnesh Dixit, District Mining Officer, District Katni (M.P.)
  - ii. Shri Pawan Kushwah, Assistant Mining Officer, District Katni (M.P.)
  - iii. Shri Kamal Kant Paraste, Mining Inspector, District Katni (M.P.)
  - iv. Shri Prem Lal Dwivedi, Jr. Manager, State Mining Corporation Katni (M.P.)

The above members and officers have visited different sand mines located in the District – Katni (M.P.) during inspection from 03/12/2025 to 04/12/2025.

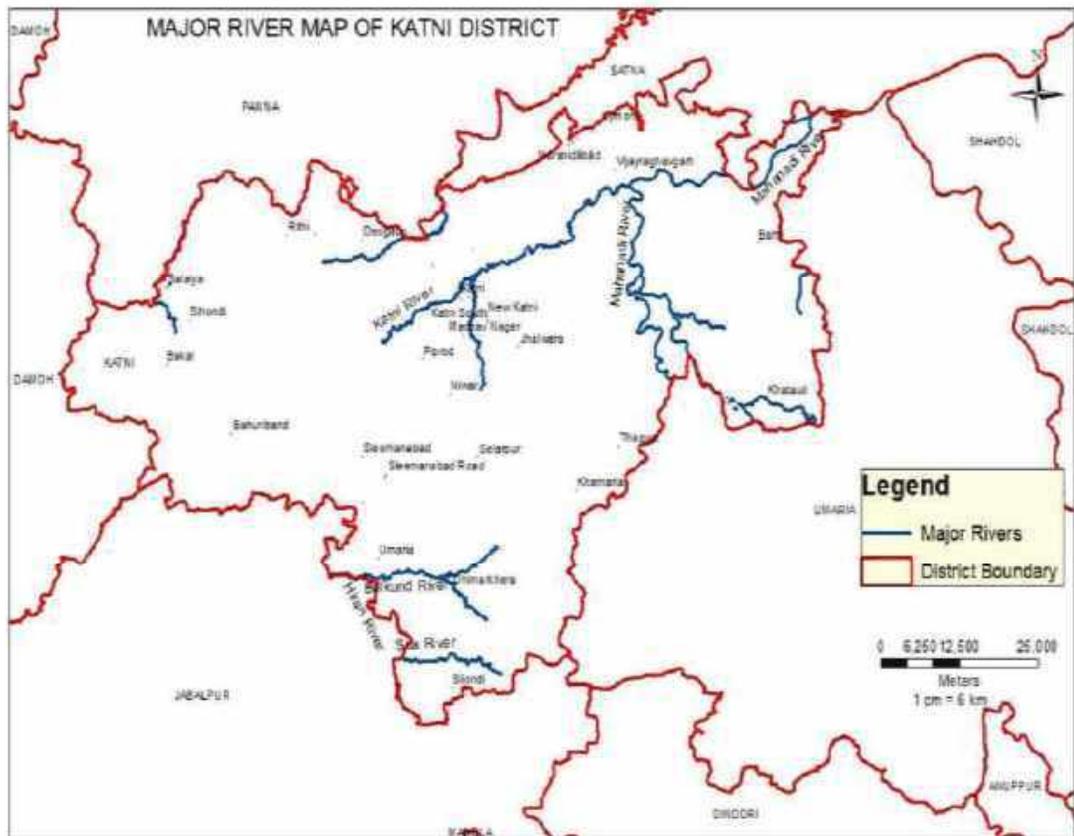
5. That the State Environment Impact Assessment Authority (SEIAA) had nominated the member after the inspection of the joint committee on 12.12.2025 and the copy of the nomination order passed by SEIAA is filed as **Annexure-III**.
6. The applicant in the original application had stated that she had the conducted a site visit and captured photographic evidence of illegal sand mining activities being carried out by Respondent No. 1 in various riverbeds across Madhya Pradesh, including in areas without valid Environmental Clearance. However, the issues raised in the present application pertains to several Districts namely Narsinghpur, Hoshangabad, Raisen, Katni and others. No list of mines or specific details has not been stated making the original application vague and far fetched.

It was practically not possible to visit all the mines, however as per information provided by the Mining Department Dhanlaxmi Merchandise Private Limited (hereinafter referred as DMPL) was declared the successful bidder in the District Katni and the rivers mentioned in the original application belong to District Katni , thus the present report only relates to sand mines in the Katni District Katni, Madhya Pradesh.

7. It is pertinent to mention that as per the information provided by State Mining Corporation, the DMPL only have mines within the area of district Katni.

## **II. Katni District**

Katni district is situated in the North-eastern part of Madhya Pradesh in central India. It came into existence by reorganization of Jabalpur district in the year 1998. Katni district is surrounded by Satna in north-east, Umariya in the east, Jabalpur & Damoh in the west & Panna in the north. The district is part of Jabalpur Division. The district occupies an area of 4949.59 km<sup>2</sup>. The district extends from 23° 37' to 24° 80'N and from 79 ° 57' to 80 ° 58'E. Altitude of it is 392 meters from the sea level. There are 7 Tehsils in the District - Murwara, Vijayraghgarh, Bahoriband, Dhimarkheda, Rithi, Badwara and Barhi.



Geographically, Katni is a town on the bank of the Katni River in Madhya Pradesh, India. It is based in the Mahakoshal Region of Central India. Chhoti Mahanadi and Umrar are the main rivers which flow through this district. The District of Katni is richly endowed with Mineral Wealth. Vijayraghgarh, Dheemarkheda, Barhi and Badwara are the Tehsils where most of the sand quarries are situated. According to the District Survey Report (DSR), the sand mining is restricted near Ganeshpur and Sakri in south of district along chhoti Mahanadi and Umrer Nadi to Barua and Karuakanp in north around Paraswara, Suddi and Banjari village etc. The mining extends along 20 to 22 km stretch of river Katni, Belkund, Chhoti Mahanadi, Umrer and Halphal.

### III. Details of rivers

**Katni River:** The river Katni originates in the Katni District of Madhya Pradesh and flows from this region to Piprod and Mawai in the West. It also flows through the region of Vijayraghgarh and Doli in the North east.

**Choti Mahanadi:** A large size capacity “Dub Sagar Dam” is constructed where Choti Mahanadi turns and meets in Son River. Mahanadi enters in Umarai district near Gura Kalan. It flows down ward direction. Further near Ganeshpur river enters into Katni District where elevation of river 379 m. After crossing Ganeshpur village Choti Mahanadi flows through villages like Sakrigarh, Bansari, Suddi, Rajarwara, Ghanaur, Barhati, Barua and turns easterly near its confluence with Dub Sagar dam and merge in Son river at that point. Thus, in the downstream, it carries huge load of sand due to lithology of the course, the quality of sand is also good.

**Hulphal River:** It originates near Kumharwara in Katni district. It runs towards easterly through Chhindahai Pipariya village initially and then further flows upto Nadawan in Katni district than enters Umarai district. The total length of Halphal Nadi is approx. 15 km upto Nadawan. This river is the principal source of sand and their aggregates in the district.

**Belkund River:** Belkund river is a part of Hiran River Basin. Belkund River is a tributary of Hiran River, which in turn is a tributary of Narmada River of central India. This river initially runs towards east, then it takes a turn following north-south lineament.

**IV. General Observations of the Joint Committee: -**

Based on the information made available by the Mining Department Katni M.P. and site inspection of the Joint Committee, observations of the Joint Committee are as follows: -

- i. 28 sand mines were inspected between 03/12/2025 and 04/12/2025. Out of 22 sand mines, almost all were found approximately 80% submerged.
- ii. District Collector (Mining Branch) Dist. Katni, MP declared monsoon period from 30.06.2024 midnight to 01.10.2024 and from 30.06.2025 midnight to 01.10.2025.
- iii. It was found that replenishment study was performed to quantify the available and mineable sand during pre and post monsoon periods in 28 sand mines of Katni in the year 2024. But the study report was not considered while e-tendering of the sand mines for the year 2025-26. The quantity of mineable mineral stands the same for each year which is based on a historical data.
- iv. The Madhya Pradesh State Mining Corporation Limited had done the identification, demarcation and declaration according to MP Sand Mining Rules 2019, rule 5.
- v. As per the record provided by mineral resource department Katni, a total 186 cases of illegal sand transportation, 02 illegal sand stock and 01 case of illegal sand mining were registered from 1st November 2023 to 23rd October 2025 according to Madhya Pradesh Mineral (Prevention of illegal mining, transportation and storage) rule 2022. Total Rs 1,38,09,167- was imposed to all 189 cases.
- vi. 02 stock licenses for sand mineral were sanctioned to M/S Dhanlaxmi Merchandise Private Limited (DMPL) in Katni District.
- vii. As per the information provided by The Office of District Collector (Mining Branch) Katni, Environmental Clearance (EC) granted by MPSEIAA for 30 mines of the district for total quantity of 26,57,128 cubic meters of sand mineral. Whereas, MPPCB has

granted total 28 CTOs for a quantity of 2568168 cubic meters of sand mineral. Total production for three years from 2023-2025 is recorded as 1832075.15 cubic meters.

**V. Observations made with respect to the issues raised in the petition:**

S. No.	Allegations Raised in the OA	Status
1	Extraction of sand far beyond the permitted quantity under the Environmental Clearance and the Lease agreement.	<ul style="list-style-type: none"> <li>• As per District Survey Report and approved mining plan, the Madhya Pradesh State Mining Department issued an e-tender cum auction notice on 28.06.2023. In this tender DMPL was declared the successful bidder and accordingly DMPL was appointed as the Mine Developer cum Operator by the Madhya Pradesh State Mining Corporation Limited vide letter No. Sand/Katni/2023-678 dated 26.08.2023. In this letter it is stated that the contract for mine development cum operation is awarded for area admeasuring 306.230 Hectares covering 49 sand mines with a total volume of 20,00,000 cubic meters per year. The copy of the Letter is enclosed as <b><u>Annexure-IV.</u></b></li> <li>• It is pertinent to mention that as per information of the Mining Department and MP PCB out of 49 sand mines, only 28 mines have been granted environmental clearances by SEIAA and the remaining 21 sand mines do not have environmental clearance. Thus, the joint committee inspected only the 28 sand mines.</li> <li>• The District Collector of Katni had declared the monsoon period from midnight of 30.06.2025 until</li> </ul>

		<p>01.10.2025 for year 2025. Mining activities in all sand mines were completely prohibited during monsoon period. The copy of the same is filed herewith is <b><u>Annexure-V</u></b>. The company has performed mining activities from 01.11.23 to 31.10.25 has extracted 1832075.15 cubic meters sand as per record received from the State Mining Corporation.</p> <ul style="list-style-type: none"> <li>• It was found that replenishment study was performed to quantify the available and mineable sand during pre and post monsoon periods in 22 sand mines of Katni in the year 2024. But the study report was not considered while e-tendering of the sand mines for the year 2025-26. The quantity of mineable mineral stands the same for each year which is based on a historical data.</li> <li>• That after several meetings with all the stakeholders, it was decided that the issue of excess extraction of sand can only be determined after Proper Replenishment Study and Drone Survey by Mining Resource Department (Respondent No. 2) shall be necessary because during inspection dated 03.12.2025 and 04.12.2025, 28 mines in question were partially submerged in water and no mining activities were observed. However, it is necessary to state that a few mines were also not accessible.</li> </ul>
2	<p>Diversion and obstruction of the natural flow of rivers by creating artificial bunds, embankments, and unauthorized ramps.</p>	<ul style="list-style-type: none"> <li>• During inspection no such structures were found which can obstruct the natural flow of rivers. However, the same can be properly assessed in the</li> </ul>

		drone survey which is proposed to be conducted by Mining Department.
3	No safeguard or buffer zone maintained near aquatic habitats or breeding zones.	<ul style="list-style-type: none"> <li>• While studying the DSR, it was found that proper demarcation of mines had been done mentioning the geographical location of four pillars which are marked properly and the mine area also has been shown during the study. Among them two mines do not have proper pillar locations which may be corrected as it can contribute towards chances of illegal mining activities.</li> <li>• No physical pillars had been observed during visit. Hence, Thus Mining Department and State Mining Corporation need to ensure installation proper pillar at appropriate locations to avoid illegal mining activities. Copy of letter from Mining Department is enclosed as <b><u>Annexure - VI</u></b></li> </ul>
4	Continuous operation during monsoon season despite prohibition, during that time under the EC.	<ul style="list-style-type: none"> <li>• During visit all mines were found in submerged condition as the field inspection was performed after monsoon period. It is necessary to state that the photographs annexed with the original application do not mention the geo tag locations or the date. The Joint Committee during the visit on 3-4 December, 2025 found that no mining operations were on going.</li> </ul>
5	Mining activities taking place during night hours, creating noise and light pollution and endangering local fauna.	<ul style="list-style-type: none"> <li>• The Mining Department and the District Task Force must ensure regular monitoring and check the mining sites to ensure there are no illegal mining operations. The Mining Department was requested to submit the detailed action taken report in this regard separately before the Hon'ble Tribunal.</li> </ul>
6.	Disruption of traditional water harvesting and groundwater recharge	Since no mining activities were observed during the inspection the issue of disruption of traditional water harvesting and groundwater recharge in the kunds and

	mechanisms such as kunds and natural aquifers.	natural aquifers could not be identified. However, in the inspection the mines were found to be partially submerged in the water. However, the same can be properly assessed in the replenishment study which is proposed to be conducted by Mining Department.
7.	Complete disregard for social impact assessments and lack of public consultations in expanding mining operations.	The applicant has not challenged any environmental clearance granted by SIEAA for the sand mines. Thus, these issues raised can only be answered by SIEAA however since the nomination was received after the inspection of joint committee their comments have not been sought for the present report.

**Note:** Since no mining activities were observed during the visit of joint committee the compliance of terms and conditions of EC and CTO could not be ascertained. The photographs taken during inspection of the site are enclosed as **Annexure-VII.**

**1. Details of sanctioned Sand Quarries in which mining has been done during the FY 2025-26:-**

<b>1. JAJAGARH SAND MINE (158312)</b>	
<b>Title</b>	<b>Description</b>
Description of Mine	Khasra No. 172 Village – Jajagarh; Tehsil – Barhi
Name of River	Chhoti Mahanadi
Lease Area (Hectare)	2.50
GPS co-ordinates	A. 23°51'44.04"N 80°52'39.36"E B. 23°51'43.74"N 80°52'40.92"E C. 23°51'53.70"N 80°52'43.26"E D. 23°51'54.00"N 80°52'41.10"E
Sanctioned Mining Method as per EC	Opencast manual method
Mining Plan	Approved on 19.05.2023
Total Sand Potential	65000 M <sup>3</sup> /year (91000 MT)

Total Mineable mineral potential (60%) of total sand potential	39000 M <sup>3</sup> /year (54600 MT)		
Sanctioned Production Capacity (M <sup>3</sup> /year)	39000 M <sup>3</sup> /year		
Status of EC	EC23B001MP122329 Date - 23.10.2023 Validity: till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No:AW-116754 Date of Issue: 21/10/2023 Valid up to 20/10/2028 39000 M3/Year (Thirty-Nine Thousand M3/Year)		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	38999.56	149	-
Site photograph taken during visit			
Google map showing the sand mine			

## 2. PARSAWARA SAND MINE (162440)

Title	Description
Description of Mine	Khasra No. 358; Village – Paraswara; Tehsil – Barhi

Name of River	Umrar		
Lease Area (Hectare)	15.00		
GPS co-ordinates	A. 23°50'30.75"N 80°38'50.47"E B. 23°50'30.59"N 80°38'46.70"E C. 23°50'13.25"N 80°39'35.20"E D. 23°50'16.86"N 80°39'35.14"E		
Sanctioned Mining Method as per EC	Opencast manual method		
Mining Plan	Approved on 29.05.2023		
Total Sand Potential	405000 M <sup>3</sup> /year (567000 MT)		
Total Mineable mineral potential (60%) of total sand potential	243000 M <sup>3</sup> /year (340200 MT)		
Sanctioned Production Capacity (M <sup>3</sup> /year)	243000 M <sup>3</sup> /year		
Status of EC	EC24B0107MP5737246N Date - 29/05/2024 Validity: till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No:AW-60361 Date of Issue: 06/06/2024 Valid up to 28/05/2029 2,43,000 Cubic Meter Per Year		
Production (m <sup>3</sup> /Y)	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	146005.86	96997.13	-
Site photograph taken during visit			

Google map showing the sand mine



### 3. BAHIRGHATA SAND MINE (162401)

Title	Description
Description of Mine	Khasra No. 71, 186, 631; Village – Bahirghata Tehsil – Barhi
Name of River	Umrar
Lease Area (Hectare)	16.150
GPS co-ordinates	A. 23°50'13.32"N 80°40'4.02"E B. 23°50'11.88"N 80°39'59.94"E C. 80°39'59.94"E 80°40'51.84"E D. 23°50'14.64"N 80°40'49.56"E
Sanctioned Mining Method as per EC	Opencast manual method
Mining Plan	Approved on 26.05.2023
Total Sand Potential	484500 M <sup>3</sup> /year (678300 MT)
Total Mineable mineral potential (60%) of total sand potential	290700 M <sup>3</sup> /year (406980 MT)
Sanctioned Production Capacity (M <sup>3</sup> /year)	259500 M <sup>3</sup> /year
Status of EC	EC24B0107MP5602607N Date 06.06.2024 Validity till 5 years
Status of Consent Granted by MPPCB and validity	Consent No:AW-60504 Date of Issue: 20/06/2024 Valid up to 05/06/2029

	2,59,500 Cubic Meters Per year		
Annual Quantity (Sand Potential)	249500		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	-	259500	-
Site photograph taken during visit			
Google map showing the sand mine			

#### 4. Talirohniya Sand Mine (162441)

<b>Title</b>	<b>Description</b>
Name of Mine	Khasra No. – 89; Village – Talirohaniya Tehsil – Barhi
Name of River	Halfal
Lease Area (Hectare)	2.0

GPS co-ordinates	A. 23°47'51.39"N 80°44'52.37"E B. 23°47'50.21"N 80°44'59.20"E C. 23°47'52.74"N 80°45'5.83"E D. 23°47'52.06"N 80°45'6.01"E		
Sanctioned Mining Method as per EC	Open Cast Manual Method		
Mining Plan	Approved on 19.05.2023		
Total Sand Potential	60000 M <sup>3</sup> /year (84000 MT)		
Total Mineable mineral potential (60%) of total sand potential	36000 M <sup>3</sup> /year (50400 MT)		
Sanctioned Production Capacity (M <sup>3</sup> /year)	36000 M <sup>3</sup> /year		
Status of EC	EC24B0107MP5921363N Date 29/05/2024 Validity till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No:AW-122141 Date of Issue: 04/06/2024 Valid up to 28/05/2029 36000.00 M3/Year (Thirty-Six Thousand M3/Year)		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	16172	19828	-
Site photograph taken during visit			

Google map showing the sand mine



### 5. Baronda Sand Mine (161212)

Title	Description
Name of Mine	Khasra No. 498 Village – Baronda; Tehsil – Dheemarkheda
Name of River	Belkund
Lease Area (Hectare)	2.390
GPS co-ordinates	A. 23°29'14.20"N 80°14'32.08"E B. 23°29'12.49"N 80°14'32.20"E C. 23°29'7.51"N 80°14'59.88"E D. 23°29'8.82"N 80°14'57.91"E
Sanctioned Mining Method as per EC	Open Cast Semi Mechanized Method.
Mining Plan	Approved on 26.05.2023
Total Sand Potential	35850 M <sup>3</sup> /year (50190 MT)
Total Mineable mineral potential (60%) of total sand potential	21510 M <sup>3</sup> /year (30114 MT)
Sanctioned Production Capacity (M <sup>3</sup> /year)	21510 M <sup>3</sup> /year
Status of EC	EC24B001MP149354 Date 16/03/2024 Validity till 5 years
Status of Consent Granted by MPPCB and validity	Consent No:AW-120367 Date of Issue: 27/03/2024 Valid up to 20/03/2029 21510 M3/Year (Twenty-One Thousand Five Hundred Ten M3/Year)
Production	<b>2023 - 24</b> <b>2024 - 25</b> <b>2025 - 26</b>

	19337.3	2172.7	-
Site photograph taken during visit	 <p>GPS Map      FNRW+VZ, Barwara, Madhya Pradesh 483332, India      Latitude: 23.49396557° Longitude: 80.24527365°      Local: 02:39:02 PM Altitude: 392 meters      GMT: 08:50:42 AM Thursday, 04-12-2025</p>		
Google map showing the sand mine			

### 6. Salhana Sand Mine (162356)

Title	Description
Name of Mine	Kh No.540, Village-Salhana, Tehsil-Barwara
Name of River	Mahanadi
Lease Area (Hectare)	7.220
GPS co-ordinates	A. 23°47'40.35"N 80°38'36.56"E B. 23°47'40.32"N 80°38'39.71"E C. 23°48'4.25"N 80°38'53.05"E

	D. 23°48'5.33"N 80°38'51.60"E		
Sanctioned Mining Method as per EC	Open Cast Manual Method.		
Mining Plan	Approved on 29.05.2023		
Total Sand Potential	158840 M <sup>3</sup> /year (222376 MT)		
Total Mineable mineral potential (60%) of total sand potential	95304 M <sup>3</sup> /year (133425.6 MT)		
Sanctioned Production Capacity (M <sup>3</sup> /year)	60000 M <sup>3</sup> /year		
Status of EC	EC24B0107MP5956097N Date 29/05/2024 Validity till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No:AW- 60367 Date of Issue: 06/06/2024 Valid up to 28.05.2029 60,000 Cubic Meter Per Year		
Annual Quantity (Sand Potential)	60000		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	25	59975	-
Site photograph taken during visit	 <p>Salhana, Madhya Pradesh, India</p> <p>Latitude: 23.807109999999998° Longitude: 80.63051333333333° Local: 03:10:01 PM Altitude: 387 meters GMT: 09:40:01 AM Wednesday, 03.12.2025</p>		

Google map showing the sand mine



### 7. Ganeshpur Sand Mine (163129)

Title	Description
Name of Mine	Kh No.17, Village- Ganeshpur, Tehsil-Barwara
Name of River	Chhoti Mahanadi
Lease Area (Hectare)	<b>7.260</b>
GPS co-ordinates	A. 23°48'21.80"N 80°39'17.80"E B. 23°48'20.40"N 80°39'19.60"E C. 23°47'56.50"N 80°38'53.10"E D. 23°47'57.23"N 80°38'51.47"E
Sanctioned Mining Method as per EC	Open Cast Manual Method.
Mining Plan	Approved on 29.05.2023
Total Sand Potential	181500 M <sup>3</sup> /year (254100 MT)
Total Mineable mineral potential (60%) of total sand potential	108900 M <sup>3</sup> /year (152460 MT)
Sanctioned Production Capacity (M3/year)	75000 M3/year
Status of EC	EC24B0107MP5219889N Date 12/06/2024 Validity till 5 years
Status of Consent Granted by MPPCB and validity	Consent No:AW-60507 Date of Issue: 20/06/2024 Valid up to 11/06/2029

	75000 Cubic Meters		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	Nil	75000	-
Site photograph taken during visit			
Google map showing the sand mine			

### 8. Karuakaap Sand Mine (163128)

Title	Description
Name of Mine	Kh No.206, Village-Karuwa Kap, Tehsil-Barwara
Name of River	Chhoti Mahanadi
Lease Area (Hectare)	5.17 ha
GPS co-ordinates	A. 23°48'33.62"N 80°39'27.70"E B. 23°48'34.09"N 80°39'25.12"E C. 23°48'16.46"N 80°39'7.08"E

	D. 23°48'15.69"N 80°39'7.61"E		
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.		
Mining Plan	Approved on 19.05.2023		
Total Sand Potential	129250 M <sup>3</sup> /year (180950 MT)		
Total Mineable mineral potential (60%) of total sand potential	77550 M <sup>3</sup> /year (108570 MT)		
Sanctioned Production Capacity (M3/year)	22500 M3/year		
Status of EC	EC24B0107MP5169480N Date 12/06/2024 Validity till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No: AW- 60508 Date of Issue: 20/06/2024 Valid up to 11/06/2029 22,500 Cubic Meters		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	23	22477	-
Site photograph taken during visit			

Google map showing the sand mine



### 9. Luharwara-1 Sand Mine (162355)

Title	Description
Name of Mine	Kh. No. 505, Village- Luharwar N0 - 01, Tehsil- Badwara
Name of River	Umrar
Lease Area (Hectare)	3.50
GPS co-ordinates	A. 23°48'29.05"N 80°41'53.86"E B. 23°48'30.87"N 80°41'47.64"E C. 23°48'32.61"N 80°41'43.64"E D. 23°48'31.20"N 80°41'43.12"E
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.
Mining Plan	Approved on 19.05.2023
Total Sand Potential	94500 M <sup>3</sup> /year (132300 MT)
Total Mineable mineral potential (60%) of total sand potential	56700 M <sup>3</sup> /year (79380 MT)
Sanctioned Production Capacity (M <sup>3</sup> /year)	56700 M <sup>3</sup> /year
Status of EC	EC24B0107MP5109702N Date 29/05/2024 Validity till 5 years

Status of Consent Granted by MPPCB and validity	Consent No:AW-122101 Date of Issue: 03/06/2024 Valid up to 21/05/2029 56700.00 M3/Year (Fifty Six Thousand Seven Hundred M3/Year)		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	120	31949	-
Site photograph taken during visit			
Google map showing the sand mine			

<b>10. Basadi Sand Mine (162404)</b>	
<b>Title</b>	<b>Description</b>
Name of Mine	Khasra NO. 1144, Village - Basadi, Tehsil- Badwara
Name of River	Chhoti Mahanadi
Lease Area (Hectare)	3.00
GPS co-ordinates	A. 23°49'58.10"N 80°38'51.28"E B. 23°49'51.48"N 80°39'6.33"E C. 23°49'49.70"N 80°39'5.29"E

	D. 23°49'56.10"N 80°38'50.70"E		
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.		
Mining Plan	Approved on 23.05.2023		
Total Sand Potential	84000 M <sup>3</sup> /year (117600 MT)		
Total Mineable mineral potential (60%) of total sand potential	50400 M <sup>3</sup> /year (70560 MT)		
Sanctioned Production Capacity (M3/year)	50400 M3/year		
Status of EC	EC24B0107MP5993429N Date 29/05/2024 Validity till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No:AW-122074 Date of Issue: 30/05/2024 Valid up to 24/05/2029 50,400 Cubic Meter		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	14315.15	24257.86	-
Site photograph taken during visit	 <p>SH10, Basadi, Madhya Pradesh 483501, India</p> <p>Latitude: 23.8187057° Longitude: 80.6293962° Local 03:59:20 PM Altitude: 366 m GMT 10:29:20 AM Wednesday, 03/12/2025</p>		

Google map showing the sand mine



### 11. Sandhi Sand Mine (158314)

Title	Description
Name of Mine	Kh. No. 554, Village- Sandhi, Tehsil- Badwara
Name of River	Chhoti Mahanadi
Lease Area (Hectare)	3.50
GPS co-ordinates	A. 23°47'34.50"N 80°40'37.68"E B. 23°47'34.98"N 80°40'40.98"E C. 23°47'47.58"N 80°39'54.12"E D. 23°47'47.22"N 80°39'58.98"E
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.
Mining Plan	Approved on 19.05.2023
Total Sand Potential	94500 M <sup>3</sup> /year (132300 MT)
Total Mineable mineral potential (60%) of total sand potential	56700 M <sup>3</sup> /year (79380 MT)
Sanctioned Production Capacity (M <sup>3</sup> /year)	56700 M <sup>3</sup> /year
Status of EC	EC23B001MP136350 Date 23/10/2023

	Validity till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No: AW-116752 Date of Issue: 21/10/2023 Valid up to 20/10/2028 56700 M3/Year (Fifty Six Thousand Seven Hundred M3/Year)		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	56700	21	-
Site photograph taken during visit			
Google map showing the sand mine			

### 12. Vilayatkhurd Sand Mine (158316)

Title	Description
Name of Mine	Kh. No. 632 P, Village- Vilayatkhurd, Tehsil- Badwara
Name of River	Chhoti Mahanadi

Lease Area (Hectare)	2.0		
GPS co-ordinates	A. 23°43'45.60"N 80°41'21.48"E B. 23°43'44.94"N 80°41'23.76"E C. 23°43'35.34"N 80°41'19.68"E D. 23°43'36.24"N 80°41'17.64"E		
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.		
Mining Plan	Approved on 19.05.2023		
Total Sand Potential	60000 M <sup>3</sup> /year (84000 MT)		
Total Mineable mineral potential (60%) of total sand potential	36000 M <sup>3</sup> /year (50400 MT)		
Sanctioned Production Capacity (M3/year)	36000 M3/year		
Status of EC	EC23B001MP171566 Date 23/10/2023 Validity till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No:AW-116751 Date of Issue: 21/10/2023 Valid up to 20/10/2028 36000.000 M3/Year (Thirty-Six Thousand M3/Year)		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	36000	13434	-
Site photograph taken during visit			

Google map showing the sand mine



### 13. Kumharawara Sand Mine (162354)

Title	Description
Name of Mine	Khasra NO. 579, Village – Kumharwara, Tehsil- Badwara
Name of River	Chhoti Mahanadi
Lease Area (Hectare)	1.20
GPS co-ordinates	A. 23°49'9.72"N 80°41'20.17"E B. 23°49'10.37"N 80°41'22.32"E C. 23°49'5.45"N 80°41'24.56"E D. 23°49'4.65"N 80°41'22.25"E
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.
Mining Plan	Approved on 19.05.2023
Total Sand Potential	31200 M <sup>3</sup> /year (43680 MT)
Total Mineable mineral potential (60%) of total sand potential	18720 M <sup>3</sup> /year (26208 MT)
Sanctioned Production Capacity (M3/year)	18720 M3/year
Status of EC	EC24B0107MP5341134N Date 29/05/2024 Validity till 5 years
Status of Consent Granted by MPPCB and validity	Consent No:AW-122073 Date of Issue: 30/05/2024 Valid up to 18/05/2029 18720 Cubic Meter
Production	<b>2023 - 24</b> <b>2024 - 25</b> <b>2025 - 26</b>

	50	18670	-
Site photograph taken during visit			
Google map showing the sand mine			

#### 14.Suddi Sand Mine (162358)

Title	Description
Name of Mine	Kh .No.1419, Village-Suddi,Tehsil-Barwara
Name of River	Chhoti Mahanadi
Lease Area (Hectare)	10.00
GPS co-ordinates	A. 23°50'15.04"N 80°38'4.20"E B. 23°50'25.79"N 80°38'30.44"E C. 23°50'27.24"N 80°38'32.66"E D. 23°50'17.07"N 80°38'2.46"E

Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.		
Mining Plan	Approved on 19.05.2023		
Total Sand Potential	280000 M <sup>3</sup> /year (392000 MT)		
Total Mineable mineral potential (60%) of total sand potential	168000 M <sup>3</sup> /year (235200 MT)		
Sanctioned Production Capacity (M3/year)	168000 M3/year		
Status of EC	EC24B0107MP5749467N Date 29.05.2024 Validity till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No:AW-60368 Date of Issue: 06/06/2024 Valid up to 28.05.2029 1,68,000 Cubic Meter Per Year		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	81142	86858	-
Site photograph taken during visit	 <p>SH10, Suddi, Madhya Pradesh 483501, India</p> <p>Latitude: 23.837010000000003° Longitude: 80.64063166666666° Local: 03:55:05 PM GMT: 10:23:05 AM</p> <p>Altitude: 363 meters Wednesday, 03.12.2025</p>		

Google map showing the sand mine



### 15. Kharhata Sand Mine (158313)

Title	Description
Name of Mine	Kh. No. 202, Village- Kharhata, Tehsil- Badwara
Name of River	Chhoti Mahanadi
Lease Area (Hectare)	1.60
GPS co-ordinates	A. 23°44'24.53"N 80°41'3.33"E B. 23°44'23.64"N 80°41'5.78"E C. 23°44'15.62"N 80°41'0.10"E D. 23°44'20.46"N 80°41'1.29"E
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.
Mining Plan	Approved on 19.05.2023
Total Sand Potential	48000 M <sup>3</sup> /year (67200 MT)
Total Mineable mineral potential (60%) of total sand potential	28800 M <sup>3</sup> /year (40320 MT)
Sanctioned Production Capacity (M <sup>3</sup> /year)	28800 M <sup>3</sup> /year
Status of EC	EC23B001MP186171 Date 27.10.2023 Validity till 5 years
Status of Consent Granted by MPPCB and validity	Consent No: AW-116753 Date of Issue: 21/10/2023 Valid up to 20/10/2028

	28,800 M3/Year (Twenty-Eight Thousand Eight Hundred M3/Year)		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	28800	13623.24	-
Site photograph taken during visit	 <p>PMQV-RBC, Kharaha, Madhya Pradesh 483771, India  Latitude: 23.74014049°  Longitude: 80.69253888°  Local: 03:23:04 PM  GMT: 03:51:06 AM  Altitude: 307 meters  Wednesday, 01/12/2023</p>		
Google map showing the sand mine			

### 16. Rajarwara Sand Mine (163121)

Title	Description
Name of Mine	Kh No.565, 744, Village-Rajarwara, Tehsil-Vijayraghgarh
Name of River	Chhoti Mahanadi
Lease Area (Hectare)	12.00
GPS co-ordinates	A. 23°55'4.02"N 80°38'41.16"E B. 23°55'4.02"N 80°38'42.00"E C. 23°54'32.25"N 80°38'24.66"E D. 23°54'33.66"N 80°38'22.38"E

Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.		
Mining Plan	Approved on 23.05.2023		
Total Sand Potential	324000 M <sup>3</sup> /year (453600 MT)		
Total Mineable mineral potential (60%) of total sand potential	194400 M <sup>3</sup> /year (272160 MT)		
Sanctioned Production Capacity (M3/year)	194400 M3/year		
Status of EC	EC24B001MP5753889N Date 09.06.2024 Validity till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No:AW-60509 Date of Issue: 20/06/2024 Valid up to 09/06/2029 1,94,400 Cubic Meters		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	26867	167533	-
Site photograph taken during visit			

Google map showing the sand mine



### 17. Khirwa-1 Sand Mine (162439)

Title	Description
Name of Mine	Kh No.1315, Village-Khirwa, Tehsil-Vijayraghogarh
Name of River	Chhoti Mahanadi
Lease Area (Hectare)	6.510
GPS co-ordinates	A. 23°55'21.29"N 80°38'47.84"E B. 23°55'19.56"N 80°38'49.93"E C. 23°54'49.04"N 80°38'44.17"E E. 23°54'49.41"N 80°38'41.37"E
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.
Mining Plan	Approved on 26.05.2023
Total Sand Potential	208000 M <sup>3</sup> /year (291200 MT)
Total Mineable mineral potential (60%) of total sand potential	124800 M <sup>3</sup> /year (174720 MT)
Sanctioned Production Capacity (M3/year)	101556 M3/year
Status of EC	EC24B001MP5594348N Date 29.05.2024 Validity till 5 years

Status of Consent Granted by MPPCB and validity	Consent No:AW-60363 Date of Issue: 06/06/2024 Valid up to 28/05/2029 1,01,556 Cubic Meter Per Year		
Production	<b>2023 - 24</b> 29857	<b>2024 - 25</b> 71698	<b>2025 - 26</b>
Site photograph taken during visit			
Google map showing the sand mine			

### 18. Chhindai Pipariya Sand Mine (163116)

Title	Description
Name of Mine	Kh No.391, 415, Village-Chhindahai Pipariya, Tehsil-Barhi
Name of River	Umrar
Lease Area (Hectare)	13.35

GPS co-ordinates	A. 23°48'43.79"N 80°43'25.26"E B. 23°48'34.05"N 80°43'27.88"E C. 23°48'6.05"N 80°44'1.07"E D. 23°48'14.31"N 80°44'18.92"E		
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.		
Mining Plan	Approved on 29.05.2023		
Total Sand Potential	320400 M <sup>3</sup> /year (448560 MT)		
Total Mineable mineral potential (60%) of total sand potential	192240 M <sup>3</sup> /year (269136 MT)		
Sanctioned Production Capacity (M3/year)	192240 M3/year		
Status of EC	EC24B0107MP5391801N Date 12.06.2024 Validity till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No:AW-60506 Date of Issue: 20/06/2024 Valid up to 11/06/2029 1,92,240 Cubic Meters Per year		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	35584.68	157615.32	-
Site photograph taken during visit			

Google map showing the sand mine



<b>19.Surajpura Sand Mine (162077)</b>	
<b>Title</b>	<b>Description</b>
Name of Mine	Kh. No. 422,393, Village – Surajpura; Tehsil – Barhi
Name of River	Halfal
Lease Area (Hectare)	6.19
GPS co-ordinates	A. 23°48'41.46"N 80°43'24.66"E B. 23°48'15.60"N 80°44'35.22"E C. 23°48'47.74"N 80°43'21.27"E D. 23°48'44.80"N 80°43'20.13"E
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.
Mining Plan	Approved on 29.05.2023
Total Sand Potential	148560 M <sup>3</sup> /year (207984 MT)
Total Mineable mineral potential (60%) of total sand potential	89136 M <sup>3</sup> /year (124790.40 MT)
Sanctioned Production Capacity (M3/year)	61900 M3/year
Status of EC	EC24B0107MP5340230N Date 11.05.2024 Validity till 5 years
Status of Consent Granted by MPPCB and validity	Consent No:AW-162077 Date of Issue: 15/05/2025 Valid up to 10/05/2029

	61,900 M3/Year (Ninety-One Thousand Nine Hundred M3/Year)		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	26064	35836	-
Site photograph taken during visit			
Google map showing the sand mine			

20.Mohni Sand Mine (163139)	
Title	Description
Name of Mine	Khasra No. - 118,435 Village - Mohni, Tehsil - Barhi
Name of River	Halfal
Lease Area (Hectare)	3.10
GPS co-ordinates	A. 23°48'5.58"N 80°44'40.14"E B. 23°48'5.70"N 80°44'40.44"E

	C. 23°48'12.72"N 80°44'14.40"E D. 23°48'12.18"N 80°44'14.10"E		
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.		
Mining Plan	Approved on 19.05.2023		
Total Sand Potential	71300 M <sup>3</sup> /year (99820 MT)		
Total Mineable mineral potential (60%) of total sand potential	42780 M <sup>3</sup> /year (59892 MT)		
Sanctioned Production Capacity (M3/year)	41480 M3/year		
Status of EC	EC24B0107MP5888337N Date 12.06.2024 Validity till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No:AW-122479 Date of Issue: 18/06/2024 Valid up to 11/06/2029 41480.00 M3/Year (Forty One Thousand Four Hundred eighty M3/Year only)		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	25	0	-
Site photograph taken during visit	 <p>Mohni, Madhya Pradesh, India Mohni, Madhya Pradesh 483770, India, Mohni, Madhya Pradesh 483770, India Lat 23.797613° Long 80.750496° Wednesday, 03/12/2025 03:48 PM GMT +05:30</p>		

Google map showing the sand mine



### 21. Godhankaap Sand Mine (162083)

Title	Description
Name of Mine	Kh. No. 46, Village – Godhankap; Tehsil – Barhi
Name of River	Halfal
Lease Area (Hectare)	14.72
GPS co-ordinates	A. 23°47'48.96"N 80°42'10.50"E
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.
Mining Plan	Approved on 19.05.2023
Total Sand Potential	353520 M <sup>3</sup> /year (494928 MT)
Total Mineable mineral potential (60%) of total sand potential	212112 M <sup>3</sup> /year (296956.80 MT)
Sanctioned Production Capacity (M3/year)	117840 M3/year
Status of EC	EC24B0107MP5350986N Date 11.05.2024 Validity till 5 years

Status of Consent Granted by MPPCB and validity	Consent No:AW-60265 Date of Issue: 15/05/2024 Valid up to 10/05/2029 117840 M3/Year (One Lakh Seventeen Thousand Eight Hundred Forty M3/Year)		
Production	<b>2023 - 24</b> 25086	<b>2024 - 25</b> 92957	<b>2025 - 26</b> -
Site photograph taken during visit			
Google map showing the sand mine			

### 22. Imaliya Sand Mine (162081)

Title	Description
Name of Mine	Kh. No. 1,52,402, Village – Imaliya; Tehsil – Barwara
Name of River	Umrar

Lease Area (Hectare)	16.45		
GPS co-ordinates	A. 23°46'2.52"N 80°42'46.44"E B. 23°46'2.76"N 80°42'47.94"E C. 23°46'45.72"N 80°42'14.34"E D. 23°46'43.26"N 80°42'14.34"E		
Sanctioned Mining Method as per approved Mining Plan	Open Cast Manual Method.		
Mining Plan	Approved on 19.05.2023		
Total Sand Potential	460600 M <sup>3</sup> /year (644840 MT)		
Total Mineable mineral potential (60%) of total sand potential	276360 M <sup>3</sup> /year (386904 MT)		
Sanctioned Production Capacity (M3/year)	82250 M3/year		
Status of EC	EC24B0107MP5985962N Date 11.05.2024 Validity till 5 years		
Status of Consent Granted by MPPCB and validity	Consent No:AW-60266 Date of Issue: 15/05/2024 Valid up to 10/05/2029 82250 M3/Year (Eighty-Two Thousand Two Hundred Fifty M3/Year)		
Production	<b>2023 - 24</b>	<b>2024 - 25</b>	<b>2025 - 26</b>
	36987.89	45262.11	-
Site photograph taken during visit			

Google map showing the sand mine



**2. Details of sanctioned Sand Quarries in which mining has not been performed during the FY 2025-26: -**

1.	
<p style="text-align: center;"><b>Sutri Sand Mine</b>  Khasra No. 470; Village – Sutri, Tehsil – Barhi, Area - 5.0  Total Sand Potential - 150000 M3/year (210000 MT)  Total Mineable mineral potential (60%) of total sand potential - 90000 M3/year (126000 MT)</p>	
2.	
<p style="text-align: center;"><b>Dasharman Sand Mine,</b>  Khasra No. 1433, 1434; Village – Dasharman, Tehsil – Dheemarkheda  Area – 4.940 Hect  Total Sand Potential - 98800 M3/year (138320 MT)  Total Mineable mineral potential (60%) of total sand potential - 59280 M3/year (82992 MT)</p>	

3.



Barhati Sand Mine,  
 Khasra No. – 343 Village – Barhati, Tehsil – Vijayraghavgrah, Area – 4.00 Hect  
 Total Sand Potential - 120000 M3/year (168000 MT)  
 Total Mineable mineral potential (60%) of total sand potential - 72000 M3/year  
 (100800 MT)

4.



Hinota Sand Mine  
 Khasra No. –19, Village – Hinota, Tehsil – Vijayraghavgrah, Area – 2.295 Hect  
 Total Sand Potential - 61965 M3/year (86751 MT)  
 Total Mineable mineral potential (60%) of total sand potential - 37179 M3/year  
 (52050.60 MT)

5.



Ghunour-2 Sand Mine  
 Khasra No. –911, Village – Ghunour, Tehsil – Vijayraghavgrah, Area 5.000 Hect  
 Total Sand Potential - 125000 M3/year (175000 MT)  
 Total Mineable mineral potential (60%) of total sand potential - 75000 M3/year  
 (105000 MT)

6.	
<p style="text-align: center;"><b>Ghughri Sand Mine</b>  Khasra No. –122, Village – Ghughri, Tehsil – Vijayraghavgrah, Area 8.030 Hect  Total Sand Potential - 216810 M3/year (303534 MT)  Total Mineable mineral potential (60%) of total sand potential - 130086 M3/year  (182120.40 MT)</p>	
7.	
<p style="text-align: center;"><b>Gudhakala Sand Mine</b>  Khasra No. –382, Village – Gudhakala, Tehsil – Badwara, Area 16.000 Hect  Total Sand Potential - 400000 M3/year (560000 MT)  Total Mineable mineral potential (60%) of total sand potential - 240000 M3/year  (336000 MT)</p>	
8.	
<p style="text-align: center;"><b>Bhadaura Sand Mine</b>  Khasra No. –181, Village – Bhadaura, Tehsil – Badwara, Area 3.500 Hect  Total Sand Potential - 87500 M3/year (122500 MT)  Total Mineable mineral potential (60%) of total sand potential - 52500 M3/year  (73500 MT)</p>	

9.



#### Shakrigarh Sand Mine

Khasra No. –103, Village – Shakrigarh, Tehsil – Badwara, Area 3.000 Hect

Total Sand Potential - 90000 M3/year (126000 MT)

Total Mineable mineral potential (60%) of total sand potential - 54000 M3/year  
(75600 MT)

10.



#### Thirri Sand Mine

Khasra No. –765, Village – Thirri, Tehsil – Dhimarkheda, Area 1.000 Hect

Total Sand Potential - 15000 M3/year (21000 MT)

Total Mineable mineral potential (60%) of total sand potential - 9000 M3/year  
(12600 MT)

11.



#### Rihuta Sand Mine

Khasra No. –381, Village – Rihuta, Tehsil – Dhimarkheda, Area 1.000 Hect

Total Sand Potential - 16000 M3/year (22400 MT)

Total Mineable mineral potential (60%) of total sand potential - 9600 M3/year  
(13440 MT)

12.



**Ankona Sand Mine**

Khasra No. -106, Village – Ankona, Tehsil – Dhimarkheda, Area 4.350 Hect

Total Sand Potential - 78300 M3/year (109620 MT)

Total Mineable mineral potential (60%) of total sand potential - 46980 M3/year  
(65772 MT)

13.



**Kachhargaon Chhota Sand Mine**

Khasra No. -1, Village – Kachhargaon Chhota, Tehsil – Dhimarkheda, Area  
4.260 Hect

Total Sand Potential - 68160 M3/year (95424 MT)

Total Mineable mineral potential (60%) of total sand potential - 40896 M3/year  
(57254.4 MT)

14.



**Kachhargaon Bada Sand Mine**

Khasra No. -771, Village – Kachhargaon Bada, Tehsil – Dhimarkheda, Area 3.000  
Hect

Total Sand Potential - 51000 M3/year (71400 MT)

Total Mineable mineral potential (60%) of total sand potential - 30600 M3/year  
(42840 MT)

15.



**Bamhauri Sand Mine**

Khasra No. -250, Village – Bamhauri, Tehsil – Dhimarkheda, Area 1.650 Hect  
 Total Sand Potential - 24750 M3/year (34650 MT)  
 Total Mineable mineral potential (60%) of total sand potential - 14850 M3/year  
 (20790 MT)

16.



**Hathera Sand Mine**

Khasra No. -1, Village – Hathera, Tehsil – Vijayraghavgrah, Area 3.000 Hect  
 Total Sand Potential - 75000 M3/year (105000 MT)  
 Total Mineable mineral potential (60%) of total sand potential - 45000 M3/year  
 (63000 MT)

17.



**Khirwa -2 Sand Mine**

Khasra No. -1, Village – Khirwa -2, Tehsil – Vijayraghavgrah, Area 3.880 Hect  
 Total Sand Potential - 104760 M3/year (146664 MT)  
 Total Mineable mineral potential (60%) of total sand potential - 62856 M3/year  
 (87998.40 MT)

18.	
<p style="text-align: center;"><b>Barua Sand Mine</b>  Khasra No. –236, 269, 582, 564, Village – Barua, Tehsil – Vijayraghavgrah, Area  12.600 Hect  Total Sand Potential - 327600 M3/year (458640 MT)  Total Mineable mineral potential (60%) of total sand potential - 196560 M3/year  (275184 MT)</p>	
19.	
<p style="text-align: center;"><b>Ghunour-1 Sand Mine</b>  Khasra No. –911, Village – Ghunour-1, Tehsil – Vijayraghavgrah, Area 2.800  Hect  Total Sand Potential - 67200 M3/year (94080 MT)  Total Mineable mineral potential (60%) of total sand potential - 40320 M3/year  (56448 MT)</p>	
20.	
<p style="text-align: center;"><b>Bhimapur Sand Mine</b>  Khasra No. –1, Village – Bhimapur, Tehsil – Vijayraghavgrah, Area 7.300 Hect  Total Sand Potential - 175200 M3/year (245280 MT)  Total Mineable mineral potential (60%) of total sand potential - 105120 M3/year  (147168 MT)</p>	

21.



**Gudeha Lukampur Sand Mine**

Khasra No. -956, 328, Village – Gudeha Lukampur, Tehsil – Vijayraghavgrah,  
Area 5.200 Hect

Total Sand Potential - 130000 M3/year (182000 MT)  
Total Mineable mineral potential (60%) of total sand potential - 78000 M3/year  
(109200 MT)

22.



**Banjari Sand Mine**

Khasra No. -1164, Village – Banjari, Tehsil – Vijayraghavgrah, Area 4.000 Hect  
Total Sand Potential - 100000 M3/year (140000 MT)

Total Mineable mineral potential (60%) of total sand potential - 60000 M3/year  
(84000 MT)

23.



**Champanna Sand Mine**

Khasra No. -11, Village – Champanna, Tehsil – Vijayraghavgrah, Area 15.000 Hect  
Total Sand Potential - 360000 M3/year (504000 MT)

Total Mineable mineral potential (60%) of total sand potential - 216000 M3/year  
(302400 MT)

24.



Nadavan, Godhankaup Sand Mine

Khasra No. -245, 363, 1209, 01, Village – Nadavan, Godhankaup, Tehsil – Barahi,  
Area 11.780 Hect

Total Sand Potential - 282720 M3/year (395808 MT)  
Total Mineable mineral potential (60%) of total sand potential - 169632 M3/year  
(237484.80 MT)

25.



Salaiya Sand Mine

Khasra No. – 01, 125, 126, 240, Village – Salaiya, Tehsil – Badwara, Area 15.290  
Hect

Total Sand Potential - 366960 M3/year (513744 MT)  
Total Mineable mineral potential (60%) of total sand potential - 220176 M3/year  
(308246.40 MT)

26.	
<p style="text-align: center;"><b>Luharwara-2 Sand Mine</b>  Khasra No. – 505, Village – Luharwara-2, Tehsil – Badwara, Area 7.000 Hect  Total Sand Potential - 175000 M3/year (245000 MT)  Total Mineable mineral potential (60%) of total sand potential - 105000 M3/year  (147000 MT)</p>	
27.	
<p style="text-align: center;"><b>Devri, Barwara</b>  Khasra No. – 721, Village – Devri, Tehsil – Badwara, Area 1.700 Hect  Total Sand Potential - 40800 M3/year (57120 MT)  Total Mineable mineral potential (60%) of total sand potential - 24480 M3/year  (34272 MT)</p>	

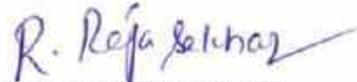
## VI. Recommendations: -

- a) The Mining Department, District Collector Office Katni and the Madhya Pradesh State Mining State Corporation Limited, Bhopal should undertake the Replenishment Study and Drone Survey to quantify the available and mineable sand in the sand mines before starting any mining activity.
- b) All sand mines should be regularly monitored by District Task Force. If feasible Mining Department or State Mining Corporation can consider CCTV Surveillance with night vision and recorded footage should be provided to District Collector (Mining Division) on regular basis.

- c) The calculation of submerged part of sand mine area, depth of mineable sand available in the mine and physical verification/ inspection should be done by the State Mining Corporation & District Mining Officer regularly and maintain a record of the same for future prevent illegal mining.
- d) To ensure the sites remain protected and monitored until a new tender is processed after compliance of all the rules and regulations.
- e) Watch & Ward Monitoring: Continue the deployment of revenue/mining guards to ensure that surrendered sites do not become targets for petty illegal extraction.
- f) Digital Geo-Fencing: If feasible the boundaries of the surrendered mining leases may be marked on a GIS map with fixed co-ordinates to enable remote monitoring via satellite.

  
**SUDHANSHU TIWARI**  
**REGIONAL OFFICER**  
**MPPCB**  
**REGIONAL OFFICE KATNI**

  
**DR. POULAMI C. PATIL,**  
**SCIENTIST 'B**  
**CPCB BHOPAL**

  
**RAJASHEKHAR RATTI**  
**SCIENTIST 'E'**  
**MOFCC BHOPAL**

Email

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**Re: Letter no. 811 of MP PCB Katni dated 25.11.2025 in OA 126/2025 (Kushi Bagga v State of MP & Ors.)**

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**From :** Dy. Director General of Forest, RO Bhopal <rowz.bpl-mef@nic.in> Tue, Nov 25, 2025 04:36 PM

**Sender :** rs ratti <rs.ratti@gov.in>

**Subject :** Re: Letter no. 811 of MP PCB Katni dated 25.11.2025 in OA 126/2025 (Kushi Bagga v State of MP & Ors.)

**To :** Legal Cell <legalcell.pcb@mp.gov.in>

**Cc :** Rajasekhar Ratti <rs.ratti@gov.in>, parul bhadoria04 <parul.bhadoria04@gmail.com>, cpcb bhopal <cpcb.bhopal@gmail.com>, romppcbkatani@gmail.com

**Reply To :** rowz bpl-mef <rowz.bpl-mef@nic.in>

Sir/Madam,

It is directed to inform you that Shri Rajasekhar Ratti, Scientist E/Additional Director is nominated from Regional Office, MoEFCC, Bhopal for the committee. The following are the contact details

Rajasekhar Ratti; Mobile No. 8130087885; email: [rs.ratti@gov.in](mailto:rs.ratti@gov.in)

regards

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---- On Tue, 25 Nov 2025 15:33:18 +0530 **Legal Cell <legalcell.pcb@mp.gov.in>** wrote ---

**URGENT**

Madam/Sir

Please find enclosed the letter dated 25.11.2025 of Regional Office MP PCB Katni regarding inspection of Joint Committee in the case of OA 126/2025 (Kushi Bagga v State of MP & Ors.) for perusal and urgent action at your end. The copy of the order dated passed by the Hon'ble NGT (CZ) and the copy of original application is also enclosed herewith. The next date of hearing is on 11.12.2025.

Regards  
Legal Section  
MP PCB

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क्षेत्रीय निदेशालय (मध्य), भोपाल  
**केन्द्रीय प्रदूषण नियंत्रण बोर्ड**  
 (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)



CM-13012/36/2025-LAW-RD BHOPAL/23501/ 808

दिनांक: 18 सितंबर, 2025

प्रति,

**Most urgent**  
 NGT Case

✓ सदस्य सचिव  
 मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड  
 पर्यावरण परिसर, ई-5, अरेरा कॉलोनी,  
 भोपाल - 462016

विषय: NGT OA No. 126/2025 (CZ) "Khushi Bagga Vs. Dhanlaxmi Merchandise Private Limited (DMPL) & Ors." में अधिकारी के नामांकन बाबत ।

संदर्भ: माननीय एन.जी.टी. द्वारा पारित आदेश दिनांक: 04/09/2025

महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक: 04/09/2025 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें। प्रकरण में माननीय एन.जी.टी. द्वारा संयुक्त समिति का गठन किया गया है, जिसमें केन्द्रीय प्रदूषण नियंत्रण बोर्ड; पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, एकीकृत कार्यालय, भोपाल; राज्य पर्यावरण प्रभाव आकलन प्राधिकरण (SEIAA) एवं मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड के प्रतिनिधि शामिल हैं।

आदेश के अनुसार उक्त समिति द्वारा स्थल निरीक्षण करने के उपरांत Factual & Action Taken Report तैयार कर छः सप्ताह के भीतर माननीय एन.जी.टी. के समक्ष प्रस्तुत करनी होगी। उक्त प्रकरण में मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड नोडल एजेंसी होगी। प्रकरण में सुनवाई की अगली तिथि दिनांक 04/11/2025 को नियत की गई है।

उक्त कार्य हेतु इस कार्यालय से डॉ. पौलमी सी. पाटिल, वैज्ञानिक 'ख' (मोबाइल नं.- 9893572766, ईमेल- [poulamicp.cpcb@nic.in](mailto:poulamicp.cpcb@nic.in)) को नामित किया गया है। अनुरोध है कि उपरोक्त हेतु निरीक्षण की तिथि निर्धारित कर इस कार्यालय को सूचित करने का कष्ट करें।

भवदीय,

(डॉ. अजीत कुमार विद्यार्थी)  
 क्षेत्रीय निदेशक

प्रतिलिपि:

- |                                                    |   |                          |
|----------------------------------------------------|---|--------------------------|
| 1. डिवीजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली | - | की ओर कृपया सूचनार्थ।    |
| 2. क्षेत्रीय अधिकारी, म.प्र.प्र.नि.बो., मन्डी चौक  | } | की ओर कृपया सूचनार्थ एवं |
| 3. डॉ. पौलमी सी. पाटिल, 'ख' के.प्र.नि.बो., भोपाल   |   | आवश्यक कार्यवाही हेतु।   |

क्षेत्रीय निदेशक

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

पता: "परिवेश भवन"  
 पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल-462016

ईपीएवीएक्स : 0755-2775385, 2775386

क्षेत्रीय निदेशक टावरफोन : 0755-2775384

ई-मेल: [cpcb.bhopal@gmail.com](mailto:cpcb.bhopal@gmail.com), वेबसाइट: [www.cpcb.nic.in](http://www.cpcb.nic.in)

"सिंगल यूज प्लास्टिक" का करें बहिष्कार"

मुख्यालय:  
 परिवेश भवन

पूर्वी बज्जत नगर, दिल्ली-110032

दूरभाष क्र : 011-43102030



क्रमांक

विधि/NGT(CZ)/प्रनिबो/2025

भोपाल, दिनांक

2025

कार्यालय आदेश

बोर्ड के आदेश क्रमांक 2981/विधि/एनजीटी/प्रनिबो/2025 दिनांक 24.09.2025 में आंशिक संशोधन करते हुये माननीय राष्ट्रीय हरित अधिकरण, सेंट्रल जोन बेंच भोपाल के प्रकरण क्रमांक 126/2025 में (खुशी वेगा विरूद्ध धनलक्ष्मी मर्चेनडाईज प्राईवेट लिमिटेड व अन्य) के पिटीशन बिन्दु 14 में वर्णित सूची अनुसार उल्लेखित 49 रेत खदान कटनी के क्षेत्रांतर्गत आने के कारण नियुक्त प्रभारी अधिकारी क्षेत्रीय अधिकारी, मंडीदीप के स्थान पर क्षेत्रीय अधिकारी, कटनी को प्रभारी अधिकारी नियुक्त किया जाता है।

प्रकरण की आगामी सुनवाई दिनांक 04.11.2025 को नियत है।

समक्ष प्राधिकारी द्वारा अनुमोदित

अधीक्षण यंत्री (विधि)

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल

भोपाल, दिनांक /2025

पृ.क्र. /विधि/एनजीटी/प्रनिबो/2025

प्रतिलिपि:-

- (1) क्षेत्रीय निर्देशक, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, केन्द्रीय पर्यावरण भवन, ई-5, अरेरा कॉलोनी, रविशंकर नगर, भोपाल की ओर सूचनार्थ।
- (2) क्षेत्रीय अधिकारी, क्षेत्रीय निर्देशालय (मध्य), केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, पर्यावरण परिसर, भोपाल की ओर सूचनार्थ।
- (3) सदस्य सचिव, राज्य स्तरीय पर्यावरण समाधात निर्धारण प्राधिकरण (एप्को), ई-5, अरेरा कॉलोनी, पर्यावरण परिसर, भोपाल की ओर सूचनार्थ।
- (4) क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, मंडीदीप की ओर सूचनार्थ एवं पालनार्थ।
- (5) क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, मंडीदीप/जबलपुर को निर्देशित किया जाता है कि प्रकरण के प्रभारी अधिकारी (क्षेत्रीय अधिकारी, कटनी) को प्रकरण में आवश्यक सहयोग प्रदान करें।
- (6) क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, कटनी की ओर सूचनार्थ। आपको निर्देशित किया जाता है कि समिति के सदस्यों से समन्वय कर निर्धारित समयावधि में रिपोर्ट प्रस्तुत किया जाना सुनिश्चित करें।
- (7) श्रीमती पारूल भदौरिया, रिटेनर, सी-609, यूसीआई लॉयर्स चेम्बर, भोपाल की ओर आवश्यक कार्यवाही हेतु प्रेषित।

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### क्षेत्रीय कार्यालय, म०प्र०प्रदूषण नियंत्रण बोर्ड,

एन०एच० 30, जबलपुर- रीवा बायपास रोड गुलवारा कटनी (म.प्र.)

दूरभाष क्रमांक 07622-404427, ई मेल-romppcbkatni@rediffmail.com

क्रमांक / 811 / क्षेत्रा. / प्रनियो / 2025  
पति.

कटनी, दिनांक 25/11/2025



1. क्षेत्रीय निर्देशक  
पर्यावरण, वन एवं जल वायु परिवर्तन मंत्रालय,  
केन्द्रीय पर्यावरण भवन ई-5, अरेरा कालोनी  
रविशंकर नगर भोपाल (म.प्र.)
2. मा.सदस्य सचिव,  
राज्य स्तरीय पर्यावरण समाघात निर्धारण प्राधिकरण  
एण्को पर्यावरण परिसर  
ई-5, अरेरा कालोनी, भोपाल

State Level Environment Impact  
Assessment Authority, M.P.  
(EPCO)  
Paryavaran Pariser  
E-5, Arera Colony, Bhopal (M.P.)

विषय- माननीय राष्ट्रीय हरित अधिकरण, सेंट्रल जोन बैंच भोपाल द्वारा प्रकरण क्रमांक 128/2025 (खुशी वेगा विरुद्ध धनलक्ष्मी मर्चेंडाईन प्राईवेट लिमिटेड) (DMPL) के अन्तर्गत परित आदेश दिनांक 04.09.2025 के अनुपालन बावत्।  
सन्दर्भ- म.प्र.प्रदूषण नियंत्रण बोर्ड भोपाल का कार्यालय आदेश दिनांक 24.10.2025।  
महोदय,

उपरोक्त विषयांतर्गत एवं संदर्भित पत्र के परिपेक्ष्य में लेख है कि माननीय राष्ट्रीय हरित अधिकरण, सेंट्रल जोन बैंच भोपाल द्वारा प्रकरण क्रमांक 126/2025 (खुशी वेगा विरुद्ध धनलक्ष्मी मर्चेंडाईन प्राईवेट लिमिटेड) (DMPL) के सम्बंध में बोर्ड मुख्यालय से प्राप्त कार्यालय आदेशानुसार क्षेत्रीय अधिकारी म.प्र.प्रदूषण नियंत्रण बोर्ड कटनी को प्रभारी अधिकारी (मोबाईल नंबर-9575643998) एवं माननीय राष्ट्रीय हरित अधिकरण, सेंट्रल जोन बैंच भोपाल द्वारा बोर्ड को नोडल एजेंसी नियुक्त किया गया है। तत्संबंध में दूरभाष पर हुई चर्चानुसार दिनांक 03.12.2025 एवं 04.12.2025 को समिति द्वारा संबंधित रेत खदानों का स्थल निरीक्षण किया जाना प्रस्तावित है। अनुरोध है कि महोदय की ओर से आज दिनांक तक नामांकित सदस्य की जानकारी इस कार्यालय को उपलब्ध नहीं हुई है।  
अतः निवेदन है कि नामांकित सदस्य की जानकारी इस कार्यालय के ई-मेल (romppcbkatani@rediffmail.com) में उपलब्ध कराने का कष्ट करे, ताकि माननीय राष्ट्रीय हरित अधिकरण, सेंट्रल जोन बैंच भोपाल द्वारा निर्देशित कार्यवाही समय सीमा पर पूर्ण की जा सके।  
कृपया आपकी ओर आवश्यक कार्यवाही हेतु प्रेषित है।

*(Signature)*

(सुधांशु तिवारी)  
क्षेत्रीय अधिकारी

कटनी, दिनांक 25/11/2025

पृ.क्रमांक / 812 / क्षेत्रा. / प्रनियो / 2025

प्रतिलिपि:- 1. क्षेत्रीय अधिकारी क्षेत्रीय निर्देशालय (मध्य), केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन पर्यावरण परिसर ई-5, अरेरा कालोनी पर्यावरण परिसर, भोपाल की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

2. विधि अधिकारी, म.प्र.प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर कृपया सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

*(Signature)*

(सुधांशु तिवारी)  
क्षेत्रीय अधिकारी

म०प्र०प्रदूषण नियंत्रण बोर्ड,  
कटनी (म.प्र.)



113



**मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,**  
**पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल-462016**

Fax No: +91-755-2463742 E-mail: [it\\_mppcb@rediffmail.com](mailto:it_mppcb@rediffmail.com)

क्रमांक 2480 विधि/NGT(CZ)/प्रनिको/2025  
प्रति

भोपाल, दिनांक 24<sup>th</sup> SEP 2025

- 1 क्षेत्रीय निर्देशक  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,  
केन्द्रीय पर्यावरण भवन, ई-5, अरेरा कॉलोनी  
रत्नशंकर नगर, भोपाल-462016
- 2 क्षेत्रीय निर्देशक,  
क्षेत्रीय निर्देशालय (मध्य),  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,  
परिवेश भवन, पर्यावरण परिसर  
ई-5, अरेरा कॉलोनी, भोपाल -462016
- 3 सदस्य सचिव,  
राज्य स्तरीय पर्यावरण नमाघात निर्धारण प्राधिकरण,  
एफको, पर्यावरण परिसर  
ई-5, अरेरा कॉलोनी, भोपाल

विषय-: माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल जोन बेंच भोपाल द्वारा प्रकरण क्रमांक 126/2025 (खुशी वेगा विरुद्ध धनलक्ष्मी मर्चेंटडाईज प्राइवेट लिमिटेड (DMPL) के अंतर्गत पारित आदेश दिनांक 04-09-2025 के अनुपालन वाचव ।

उपरोक्त विषयान्तर्गत माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल जोन बेंच भोपाल द्वारा प्रकरण क्रमांक 126/2025 के अंतर्गत पारित आदेश दिनांक 04-09-2025 का कृपया अवलोकन हो, आदेश के मुख्य अंश निम्नानुसार है-:

Issue raised in this application is the operation of the mining by respondent no. 1 in rivers Umrar Mahanadi, Halfal and Belkund including unleased areas without environmental clearance and concerned conditions in violation of environmental rules (within the area of district Narsinghpur, Raisen, Hoshangabad, Katni). It is further contended that though mining leases were granted for specific areas and quantities, Respondent No. 1 has blatantly violated all safeguards. Extraction is carried out well beyond permissible limits using heavy machinery directly in riverbeds, obstructing natural flows, eroding banks, and degrading aquatic habitats. Unauthorized haul roads and bunds have been constructed, and operations continue during monsoon despite prohibitions. Alarmed villagers and whistleblowers have repeatedly complained, but without redressal. DMPL operates in multiple sites without valid lease or environmental clearance. Entire stretches of rivers, including Umrar, Mahanadi, Halfal, and Belkund, are exploited without mandatory consent to operate, without replenishment or impact studies, and without ecological buffers. Conditions regarding restoration, afforestation, and pollution control remain unfulfilled. Even night-time mining is rampant, disturbing wildlife and causing noise and light pollution.

We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:

- (i) One Representative from the Central Pollution Control Board nominated by the Director, Central Pollution Control Board (M.P.)
- (ii) One representative from the MoEF&CC, integrated office at Bhopal (M.P.)
- (iii) One representative from the SEIAA.(M.P.)
- (iv) One Representative from the Member Secretary, State Pollution Control Board, (M.P.)

The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

The report in the matter be filed by the Committee through email at [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in)

माननीय अधिकरण द्वारा उपरोक्तानुसार संयुक्त गठित समिति को स्थल निरीक्षण कर दृ: सप्ताह में एकशन टेकन रिपोर्ट प्रस्तुत करने के निर्देश दिये है।

अतः आपके कार्यालय से एक प्रतिनिधि नामांकित किये जाने का अनुरोध है, ताकि निर्धारित समयावधि में माननीय अधिकरण द्वारा पारित आदेश का पालन सुनिश्चित हो सके। क्षेत्रीय अधिकारी, मंडीदीप को बोर्ड की ओर से समिति का सदस्य तथा प्रकरण का प्रभारी अधिकारी नियुक्त किया जाता है। जिनका मोबाईल 9425451951 नम्बर है।

प्रकरण की आगामी मुनवाई दिनांक 04-11-2025 को नियत है।

संलग्न-: एनजीटी आदेश।

Digitally Signed by: Ashut Anand  
Mishra  
Date: 19-09-2025  
10:30 am

( ए० ए० मिश्रा )  
सदस्य सचिव

प्रतिलिपि-:

- 1 क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, मंडीदीप को निर्देशित किया जाता है कि माननीय अधिकरण द्वारा पारित आदेशानुसार संयुक्त गठित समिति से समन्वय कर निर्धारित समयावधि के 01 सप्ताह पूर्व एकशन टेकन रिपोर्ट मुख्यालय को प्रस्तुत किया जाना सुनिश्चित करें।
- 2 क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, जबलपुर/कटनी को निर्देशित किया जाता है कि प्रकरण के प्रभारी अधिकारी (क्षेत्रीय अधिकारी मंडीदीप) को प्रकरण में आवश्यक सहयोग प्रदान करें।



राज्य स्तरीय पर्यावरण समाघात निर्धारण प्राधिकरण

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)



नियोजन एवं समन्वय संगठन  
पर्यावरण परिसर, ई-5, अरेरा कालोनी

भोपाल -462016 (म.प्र.)

वेबसाइट-<http://www.mpseiaa.nic.in>

दूरभाष नं. - 0755-2466970, 2466859

No. /SEIAA/2025

Date :

### कार्यालय आदेश

माननीय राष्ट्रीय हरित अभिकरण सेंट्रल जोन भोपाल का ओ ए नम्बर 126/2025 (सीजेड) खुशी बैगा विरुद्ध धनलक्ष्मी मार्चनडाइन प्राइवेट लिमिटेड (डीएमपीएल) एण्ड अदर्स में सिया 3 रिसपान्डेंट नम्बर पर है।

उक्त प्रकरण में सिया की तरफ से श्रीमती सपना विश्वकर्मा, प्रोजेक्ट फेलो, सिया को संयुक्त गठित समिति में प्रतिनिधि के रूप में नामांकित कर नियुक्ति किया जाता है। संयुक्त गठित समिति को छः सप्ताह में एक्शन टेकन रिपोर्ट प्रस्तुत कर निर्धारित समयावधि में माननीय अधिकरण द्वारा पारित आदेश का पालन श्रीमती सपना विश्वकर्मा द्वारा भी सुनिश्चित किया जाना है। प्रकरण की अगली सुनवाई दिनांक 11.12.2025 को नियत है। जिनका मोबाइल 9826331980 नम्बर है

सदस्य सचिव  
MP SEIAA

पृष्ठांकन क्र. 1467 /एप्को/2025  
प्रतिलिपि

दिनांक 12/12/25

- 1 श्रीमती पारूल भदौरिया, अधिवक्ता, 609, UCI Lawyers Chambers, Arera Hills, Bhopal की ओर से कृपया सूचनार्थ।
- 2 सदस्य सचिव, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल
- 3 श्रीमती सपना विश्वकर्मा, प्रोजेक्ट फेलो, सिया, भोपाल
- 4 लेखाधिकारी, एप्को, भोपाल
- 5 प्रशासनिक शाखा, सिया, भोपाल

SE(U)  
Prabash

सदस्य सचिव  
MP SEIAA



# 116 दि मध्यप्रदेश स्टेट माइनिंग कारपोरेशन लि.

( मध्यप्रदेश शासन का उपक्रम )

ANNEXURE-IV

दूरभाष : 2763391, 2763392, 2763393  
फैक्स : 0755- 2763394  
e-mail : info.mpsmc@mp.gov.in  
Website : www.mpsmcl.mp.gov.in  
CIN : U01410MP1962SGC000937

पंजीकृत कार्यालय :  
पर्यावास भवन, ब्लाक नं. 1 (ए)  
द्वितीय तल, जेल रोड,  
अरेरा हिल्स, भोपाल- 462011

## आशय-पत्र

क्रमांक : रेत/कटनी/2023/679  
प्रति,

दिनांक :- 26-8-2023

मेसर्स/श्री धनलक्ष्मी मर्चेन्डाईस प्रा०लि०,  
501/पी/1, वार्ड नं०-16, सिविल लाईन, कालिका नगर,  
बावई रोड, नर्मदापुरम (म०प्र०)461001

विषय :- रेत खदानों के समूह कटनी में सम्मिलित रेत खदानों से रेत खनन एवं विक्रय हेतु माईन डेवलपर कम ऑपरेटर(एम०डी०ओ०) की नियुक्ति बाबत आशय-पत्र।

-0-

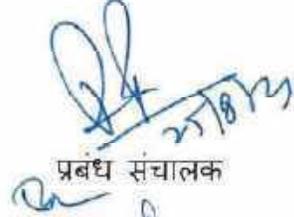
- 1/ म०प्र० रेत (खनन, परिवहन, भंडारण तथा व्यापार) नियम, 2019 के नियम 8 के अंतर्गत रेत खदानों के समूह कटनी में सम्मिलित खदानों (संलग्न परिशिष्ट अनुसार) से रेत खनन एवं विक्रय हेतु निगम द्वारा ई- निविदा सह नीलामी के माध्यम से एम०डी०ओ० की नियुक्ति बाबत निविदा सूचना रेत/निविदा/2023/322 दिनांक 28.06.2023 को प्रकाशित की गई थी ।
- 2/ एम०एस०टी०सी० के माध्यम से संपादित ई -निविदा सह नीलामी की प्रक्रिया में रेत खदानों के समूह कटनी में मेसर्स/श्री धनलक्ष्मी मर्चेन्डाईस प्रा०लि० से उच्चतम ऑफर राशि रु० 64,77,66,000/- प्राप्त किए जाने के कारण उन्हें सफल निविदाकार घोषित करते उन्हें पत्र क्रमांक रेत/न.क्र./2023/477 दिनांक 11-8-2023 के माध्यम से उच्चतम प्राप्त निविदा राशि की 25 प्रतिशत राशि रूपए 16,19,41,500/- के अंतर की राशि रु० 3,69,41,500/- एवं प्रथम माह की किश्त राशि रु० 1,94,32,980/-, कुल राशि रु० 5,63,74,480/- जमा करने हेतु सूचना-पत्र जारी किया गया था जिसके विरुद्ध सफल निविदाकार द्वारा कुल राशि रु० 5,63,74,480/- निगम के निदिष्ट खाते में जमा की गई ।
- 3/ तदनुसार मेसर्स/श्री धनलक्ष्मी मर्चेन्डाईस प्रा०लि० को रेत खदानों के समूह कटनी में सम्मिलित खदानों से उत्खनन एवं विक्रय तथा उक्त पर लागू समस्त नियमों का परिपालन करने हेतु एम०डी०ओ० नियुक्त किए जाने बाबत आशय-पत्र जारी किया जाता है ।

**दि मध्यप्रदेश स्टेट माइनिंग कारपोरेशन लिमिटेड**  
**भोपाल**

-2-

उपरोक्त के संबंध में कृपया संलग्न प्रारूप में नियम 13 (2) के अंतर्गत इस आशय का वचनबंध प्रस्तुत करें कि आपके द्वारा अनुमत सीमा तक ही खनन किया जावेगा एवं नियम 14 के उप नियम (2) अनुसार समूह हेतु प्राप्त उच्चतम निविदा राशि का निक्षेप एवं अनुबंध निष्पादन की कार्यवाही की जावेगी।

संलग्न :- उपरोक्तानुसार।

  
प्रबंध संचालक

पृ. रेत/कटनी/2023/ 680

दिनांक :- 26-8-2023

प्रतिलिपि :-

1. विशेष सहायक, माननीय मंत्री जी, खनिज साधन विभाग, म0प्र0 शासन भोपाल।
2. प्रमुख सचिव, म0प्र0 शासन, खनिज साधन विभाग, भोपाल।
3. संचालक, संचालनालय, भौमिकी तथा खनिकर्म मध्यप्रदेश भोपाल की ओर सूचनार्थ।
4. कलेक्टर, जिला कटनी (म0प्र0) की ओर सूचनार्थ।
5. मुख्य महाप्रबंधक (वि./ले.), मुख्य कार्यालय, भोपाल की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

  
प्रबंध संचालक

दि मध्यप्रदेश स्टेट माइनिंग कारपोरेशन लिमिटेड  
भोपाल

परिशिष्ट-

ई -निविदा सह नीलामी में सम्मिलित खदानों एवं राशि का विवरण

जिला- कटनी

क्र.	जिला	तहसील	ग्राम	खसरा क्रमांक	रकबा (है.में)
1	2	3	4	5	6
1	कटनी	ढीमरखेडा	दशरमन	1433, 1434	4.940
2	कटनी	ढीमरखेडा	बरौदा	498	2.390
3	कटनी	ढीगरखेडा	ढिरी	765	1.000
4	कटनी	ढीमरखेडा	रिहुटा	381	1.000
5	कटनी	ढीमरखेडा	अकोना	106	1.000
6	कटनी	ढीमरखेडा	कछारगांव छोटा	1	2.450
7	कटनी	ढीमरखेडा	कछारगांव बडा	771	3.000
8	कटनी	ढीमरखेडा	बम्हीरी	250	1.650
9	कटनी	बडवारा	लुहरवारा. 1	505	3.500
10	कटनी	बडवारा	सलैया	01, 125, 126, 240	15.290
11	कटनी	बडवारा	लुहरवारा. 2	505	7.000
12	कटनी	बडवारा	इमालिया	01, 52, 402	16.450
13	कटनी	बडवारा	गणेशपुर	17	7.260
14	कटनी	बडवारा	करुआकाप	206	5.170
15	कटनी	बडवारा	गुढाकला	382	16.000
16	कटनी	बडवारा	भदौरा	181	3.500
17	कटनी	बडवारा	शकरीगढ(बसाडी)	103	3.000
18	कटनी	बडवारा	बसाडी	1144	3.000
19	कटनी	बडवारा	सांधी	554	3.500
20	कटनी	बडवारा	विलायतखुर्द	632 भाग	2.000
21	कटनी	बडवारा	कुम्हरवारा	579	1.200
22	कटनी	बडवारा	सुडडी	1419	10.000
23	कटनी	बडवारा	खरहटा	202	1.600
24	कटनी	बडवारा	ढेवरी	721	1.700
25	कटनी	बडवारा	सल्हना	540	7.220
26	कटनी	बरही	सुतरी	470	5.000
27	कटनी	बरही	परसवारा	358	15.000
28	कटनी	बरही	बहिरघटा	71, 186, 631	16.150

दि मध्यप्रदेश स्टेट माइनिंग कारपोरेशन लिमिटेड  
भोपाल

29	कटनी	बरही	छिंदाई पिपरिया	391,415	13.350
30	कटनी	बरही	जाजागढ	172	2.500
31	कटनी	बरही	तालीरोहनिया	89	2.000
32	कटनी	बरही	नदावन गोधनकाप	245,363, 1209, 01	11.780
33	कटनी	बरही	सूरजपुरा	422, 393	6.190
34	कटनी	बरही	मौहनी	118, 435	3.100
35	कटनी	बरही	गोधनकाप	46	14.730
36	कटनी	विजयराघवगढ	बरहटी	343	4.000
37	कटनी	विजयराघवगढ	हिनीता	19	2.290
38	कटनी	विजयराघवगढ	घुनौर .2	911	5.000
39	कटनी	विजयराघवगढ	घुघरी	122	8.030
40	कटनी	विजयराघवगढ	रजरवारा	565, 744	12.000
41	कटनी	विजयराघवगढ	हथैडा	1	3.000
42	कटनी	विजयराघवगढ	खिरवा-1	1315	6.510
43	कटनी	विजयराघवगढ	खिरवा-2	1	3.880
44	कटनी	विजयराघवगढ	बरुआ	236, 269, 582, 564	12.600
45	कटनी	विजयराघवगढ	घुनौर-1	911	2.800
46	कटनी	विजयराघवगढ	भीमपार	1	7.300
47	कटनी	विजयराघवगढ	गुडेहा लुकामपुर	956, 328	5.200
48	कटनी	विजयराघवगढ	बंजारी	1165	4.000
49	कटनी	विजयराघवगढ	चपना	11	15.000
					306.230

दि मध्यप्रदेश स्टेट माइनिंग कारपोरेशन लिमिटेड  
भोपाल

1	कुल चिन्हित खदानें	49
2	कुल अनुमानित क्षेत्रफल	306.230
4	निविदा हेतु निर्धारित खदानें	49
4	जिला समूह हेतु बिक्री योग्य निर्धारित मात्रा (वार्षिक) घनमीटर	2000000 घ0मी0
5	निविदाकार मेसर्स/श्री धनलक्ष्मी मर्चेन्डाईस प्रा0लि0	
6	पता- 501/पी/1, वार्ड नं0-16, सिविल लाईन, कालिका नगर, बावई रोड, नर्मदापुरम (म0प्र0) 461001	
7	स्वीकृत ऑफर मूल्य	रु0 64,77,66,000/- (रु0 चौसठ करोड सतहत्तर लाख छियासठ हजार )
8	जमा EMD राशि (ऑनलाईन/BG)	रु0 12,50,00,000/- (बारह करोड पचास लाख)
9	कुल सुरक्षा राशि	रु0 16,19,41,500/- (सोलह करोड उन्नीस लाख इफतालीस हजार पांच सौ)
10	बिन्दु क्रमांक 10 राशि जमा दिनांक एवं भुगतान विवरण	EMD रु0 12,50,00,000/- (on line) dt. 24-07-2023 शेष 3,69,41,500,- (on line) dt. 14-8-2023
11	प्रथम माह के किश्त की राशि (माह अगस्त 3%)	रु0 1,94,32,980/-

प्रबंध मंचालक  
अश्लय पात्रा

## वचन पत्र

मैं, श्री/श्रीमती/कुमारी ..... पुत्र/पुत्री/पत्नि श्री  
 ..... स्वामी/ साझेदार/निदेशक/अधिकृत हस्ताक्षरकर्ता  
 ..... निवासी ..... जिला  
 ..... जिसे इसमें इसके पश्चात् सफल निविदाकार कहा गया है, जिस  
 अभिव्यक्ति में, जहां संदर्भ में ऐसा माना गया है, उसके वारिस, निष्पादक, प्रशासक, प्रतिनिधि  
 और अनुज्ञात समनुदेशिनी सम्मिलित हैं, आज दिनांक .....  
 माह..... सन् 2023 को सहमति देते हैं/वचनबद्ध हैं कि,-

1. यतः, सफल निविदाकार ने खदानों आदि के संबंध में निविदा दस्तावेज में अधिकथित की गई शर्तों को निविदा प्रक्रिया में भाग लेने के पूर्व पढ़ एवं समझ लिया गया था और यह स्वीकार किया है कि मैं/हम उक्त शर्तों में से किसी शर्त के बारे में अज्ञानता व्यक्त करने का हकदार नहीं रहूंगा/रहेंगे।
2. सफल निविदाकार एतद्वारा सहमति व्यक्त करता है कि,-
  - (क) मेरे/हमारे द्वारा, निविदा प्रस्तुत करने के पूर्व समूह में सम्मिलित रेत खदानों का मौके पर निरीक्षण किया गया है एवं खदानों के सभी सुसंगत पहलुओं जैसे कि पहुंच मार्ग, खदानों में उपलब्ध खनिज की मात्रा, आदि के संबंध में अपना समाधान कर लिया गया है।
  - (ख) यह कि मेरे/हमारे द्वारा नियम 14(2) अनुसार देय राशि का भुगतान एवं अनुबंध का निष्पादन किया जावेगा।
3. मैंने मध्यप्रदेश रेत (खनन, परिवहन, भण्डारण एवं व्यापार) नियम, 2019 का पूर्वक अध्ययन कर लिया है एवं उनका पालन सावधानीपूर्वक करूंगा।



4. अनुबंध के निष्पादन और प्रतिभूति बंधपत्र प्रस्तुत करने के लिए अपेक्षित स्टाम्प शुल्क एवं रजिस्ट्रीकरण फीस का मेरे द्वारा वहन किया जाएगा।

5. मैं वचन देता/देती हूँ कि:

(क) मैं/मेरी फर्म/पार्टनरशिप फर्म/एलएलपी/कंपनी/सोसायटी/ ..... दिवालिया नहीं है तथा आबंटित खदान एवं खनिज के संबंध में कोई शोध्य बकाया नहीं है, यदि ऐसे कोई शोध्य पाये जाते हैं तो वह मेरी प्रतिभूति रकम से समायोजन योग्य होंगे।।

(ख) यदि अनुबंध के निष्पादन पूर्व अथवा पश्चात् में किसी भी समय यह आलोक में आता है कि मेरे पास निविदा प्रस्तुत करने हेतु बाध्यनीय अर्हता नहीं है तो मुझे अयोग्य घोषित कर दिया जाएगा। यदि मेरे/हमारे द्वारा गलत बयानी या गलत जानकारी के आधार पर ठेका प्राप्त कर लिया गया है तो मेरा/हमारा ठेका निरस्त हो जाएगा। यदि मेरे/हमारे पक्ष में आशय पत्र जारी किया जा चुका हो या मेरे/हमारे द्वारा अनुबंध निष्पादित कर दिया गया हो तो गलत बयानी या गलत जानकारी के लिए लिखित में सूचना द्वारा मेरा/हमारा स्वीकृति पत्र/अनुबंध निरस्त किया जा सकता है। ऐसे निरस्तीकरण के फलस्वरूप मेरी/हमारी प्रतिभूति राशि एवं अन्य राशि जप्त की जा सकती है तथा लागू विधियों या प्रस्तुत दस्तावेजों के अनुसार कोई अन्य कार्यवाही करने का अधिकार भी होगा। निरस्तीकरण के कारण मुझको/हमको हुई किसी भी हानि के लिए मैं स्वयं उत्तरदायी होऊंगा।

तारीख:

स्थान :

(.....)

निविदाकार के हस्ताक्षर

नाम.....

पता.....

मो.नं.....

ई-मेल .....



कार्यालय कलेक्टर (खनिज-शाखा) जिला-कटनी (म.प्र.)

E-mail ID :- [modgmkat@mp.gov.in](mailto:modgmkat@mp.gov.in)

कटनी, दिनांक 20/6/2025

—: आदेश :—

क्रमांक/ 2418 /खनिज/2025. सदस्य सचिव, राज्य स्तरीय पर्यावरण समाघात निर्धारण प्राधिकरण (SEIAA) मध्य प्रदेश के परिपत्र आदेश क्रमांक 1136/SEIAA/2019 दिनांक 14.06.2019 अनुसार भारत सरकार पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय द्वारा SUSTAINABLE SAND MINING MANAGEMENT GUIDELINE-2016 जारी की गई है। तदनुसार भारतीय मौसम विज्ञान के आंकड़ों के आधार पर मध्य प्रदेश में दक्षिण पश्चिम मानसून की शुरुआत और वापसी की सामान्य अवधि दिनांक 15 जून से 01 अक्टूबर निर्धारित की गई है। जिले के जिलाधिकारी, जिले में नदी रेत खनन पर रोक लगाने के संबंध में वर्षा ऋतु के काल से स्थानीय मौसम संबंधी परिवर्तनों के अनुसार आवश्यक परिवर्तन कर सकते हैं।

अतः उपरोक्त निर्देशों के परिपालन में जिले में विगत वर्षों की भांति इस वर्ष भी मानसून सत्र की अवधि दिनांक 30 जून-2025 (मध्य रात्रि) से दिनांक 01 अक्टूबर-2025 (मध्य रात्रि) तक जिले के समस्त रेत खदानों में खनन कार्य पूर्णतः प्रतिबंधित किया जाता है।

कलेक्टर  
(विलोप कुमार यादव)  
जिला-कटनी (म.प्र.)  
कटनी, दिनांक 20-6-25

पृष्ठां.क्रमांक/ 2419 /खनिज/2025  
प्रतिलिपि —

- 1 सदस्य सचिव, सिया भोपाल की ओर सादर सूचनार्थ।
- 2 प्रमुख सचिव, म.प्र. शासन खनिज साधन विभाग भोपाल की ओर सादर सूचनार्थ।
- 3 प्रबंध संचालक, म.प्र. राज्य खनिज निगम भोपाल की ओर सादर सूचनार्थ। कृपया उपरोक्तानुसार रेत पोर्टल में आवश्यक प्रविष्टि कसने का कष्ट करें।
- 4 आयुक्त जबलपुर संभाग जबलपुर (म.प्र.) की ओर सादर सूचनार्थ।
- 5 संचालक, भौमिकी तथा खनिकर्म, 29-ए खनिज भवन अरेश हिल्स भोपाल की ओर सूचनार्थ।
- 6 पुलिस अधीक्षक, जिला-कटनी (म.प्र.) की ओर सूचनार्थ।
- 7 मुख्य कार्यपालन अधिकारी, जिला पंचायत-कटनी की ओर सूचनार्थ।
- 8 अनुविभागीय अधिकारी (राजस्व).....की ओर सूचनार्थ।
- 9 तहसीलदार, तहसील-मुडवारा/बरही/विजयराघवगढ़/बडवारा/रीठी/ढीरमरखेडा/बहोरीबंद/स्लीमनाबाद जिला- कटनी (म.प्र.) की ओर सूचनार्थ।
- 10 खनि निरीक्षक (खनिज-शाखा) प्रभार तहसील.....जिला-कटनी (म.प्र.) की ओर सूचनार्थ।
- 11 प्रभारी अधिकारी (उपकार्यालय) दि. मध्य प्रदेश राज्य खनिज निगम, पता-डा. रमन गली, ओवर ब्रिज के पास, वीर सावरकरक वार्ड, कटनी जिला-कटनी (म.प्र.) की ओर सूचनार्थ।
- 12 मेसर्स/श्री धनलक्ष्मी मर्चेन्डाईस प्रा0 लि0, 501/पी/1, वार्ड नम्बर-16, सिविल लाईन, काजिका नगर, बावई रोड, नर्मदापुरम (म.प्र.) 461001

कलेक्टर  
(विलोप कुमार यादव)  
जिला-कटनी (म.प्र.)

# ANNEXURE -VI

कार्यालय कलेक्टर (खनिज-शाखा) जिला - कटनी (म.प्र.)

कमांक 1270 /खनि/2026

कटनी, दिनांक 19-2-26

प्रति,

क्षेत्रीय अधिकारी,  
म0प्र0 प्रदूषण नियंत्रण बोर्ड  
जिला कटनी (म0प्र0)

विषय:- कटनी जिले में रेत खनिज पर कार्यवाही किये जाने के संबंध में।

संदर्भ:- दूरभाष पर दिये गये निर्देश दिनांक 19.02.2026।

—00—

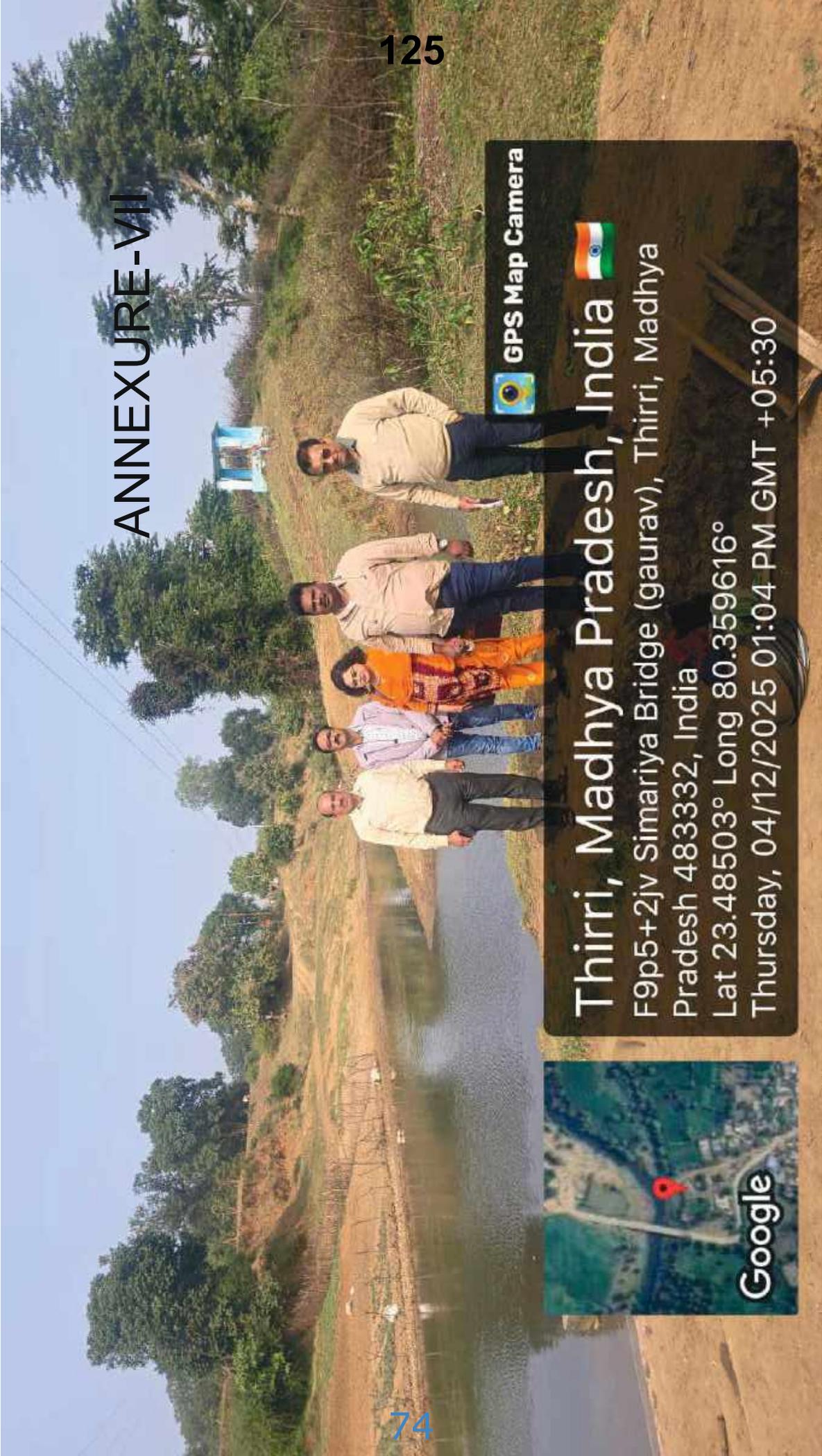
उपरोक्त विषयान्तर्गत संदर्भित के संबंध में कटनी जिले में म0प्र0 राज्य खनिज निगम द्वारा मेसर्स धनलक्ष्मी मर्जेडाइस के पक्ष में दिनांक 01.11.2023 को अनुबंध हुआ था। स्वीकृत एवं संचालित रेत खदानों में समय-समय पर जिला स्तरीय टास्क फोर्स की बैठक में संयुक्त कार्यवाही हेतु निर्देशित किया गया। जिसमें खनिज, राजस्व एवं पुलिस विभाग द्वारा अलग-अलग लोगों के विरुद्ध कार्यवाही में अवैध परिवहन के 186 प्रकरणों में राशि 13659777/- रु., अवैध उत्खनन के 01 प्रकरण पर 103390/- रु. तथा अवैध भण्डारण के 02 प्रकरण में 46000/- रु. कुल 189 प्रकरणों में कुल 1,38,09,167/- रु. जमा वसूल किया गया है। क्षेत्रीय अमले द्वारा लगातार खदान क्षेत्र में निगरानी रखी जा रही है।

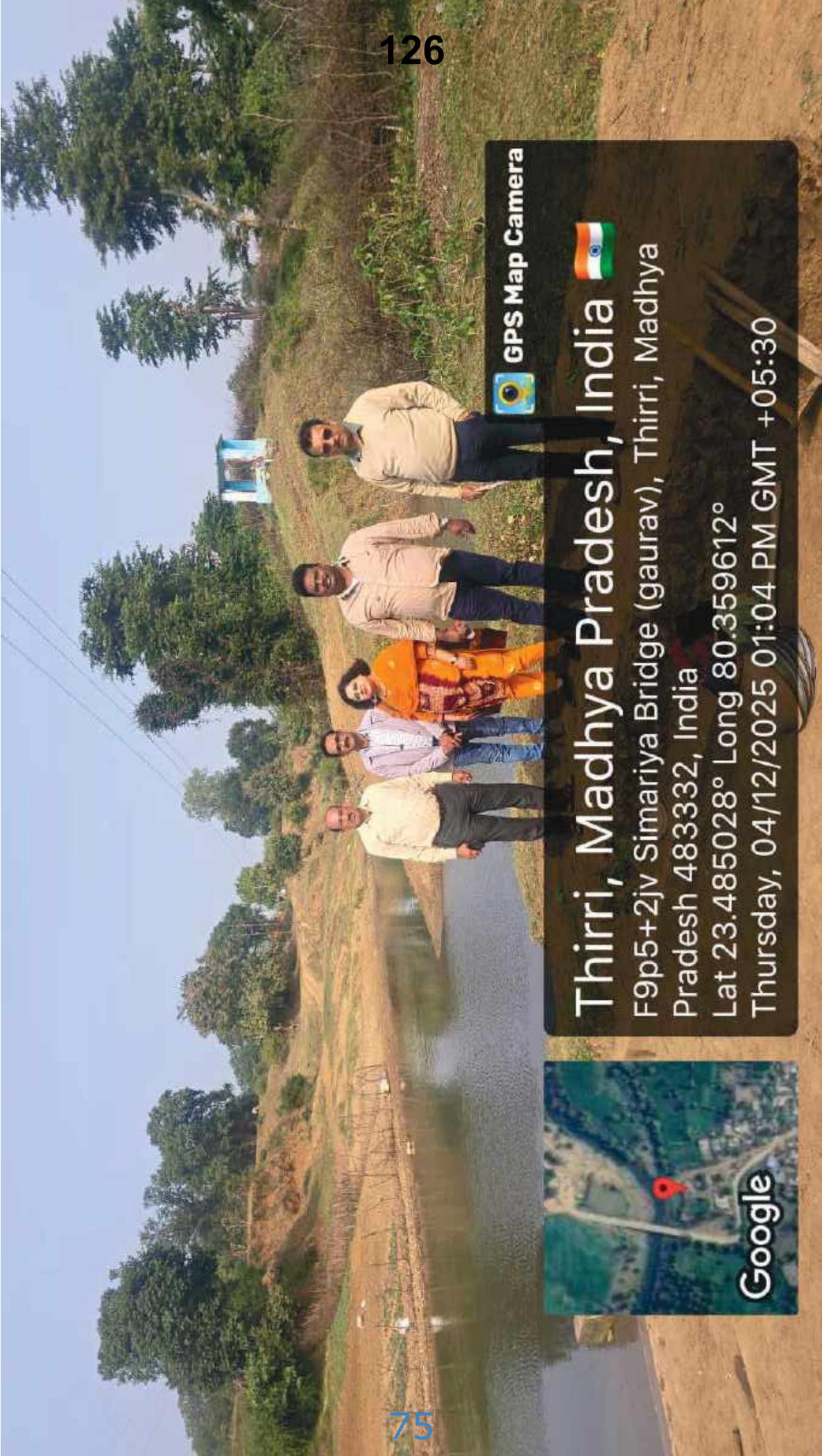
अतः चाही गई जानकारी सूचनार्थ प्रेषित है।



उपसंचालक  
(खनिज प्रशासन)  
जिला कटनी

# ANNEXURE-VII





GPS Map Camera



Thirri, Madhya Pradesh, India

F9p5+2jv Simariya Bridge (gaurav), Thirri, Madhya

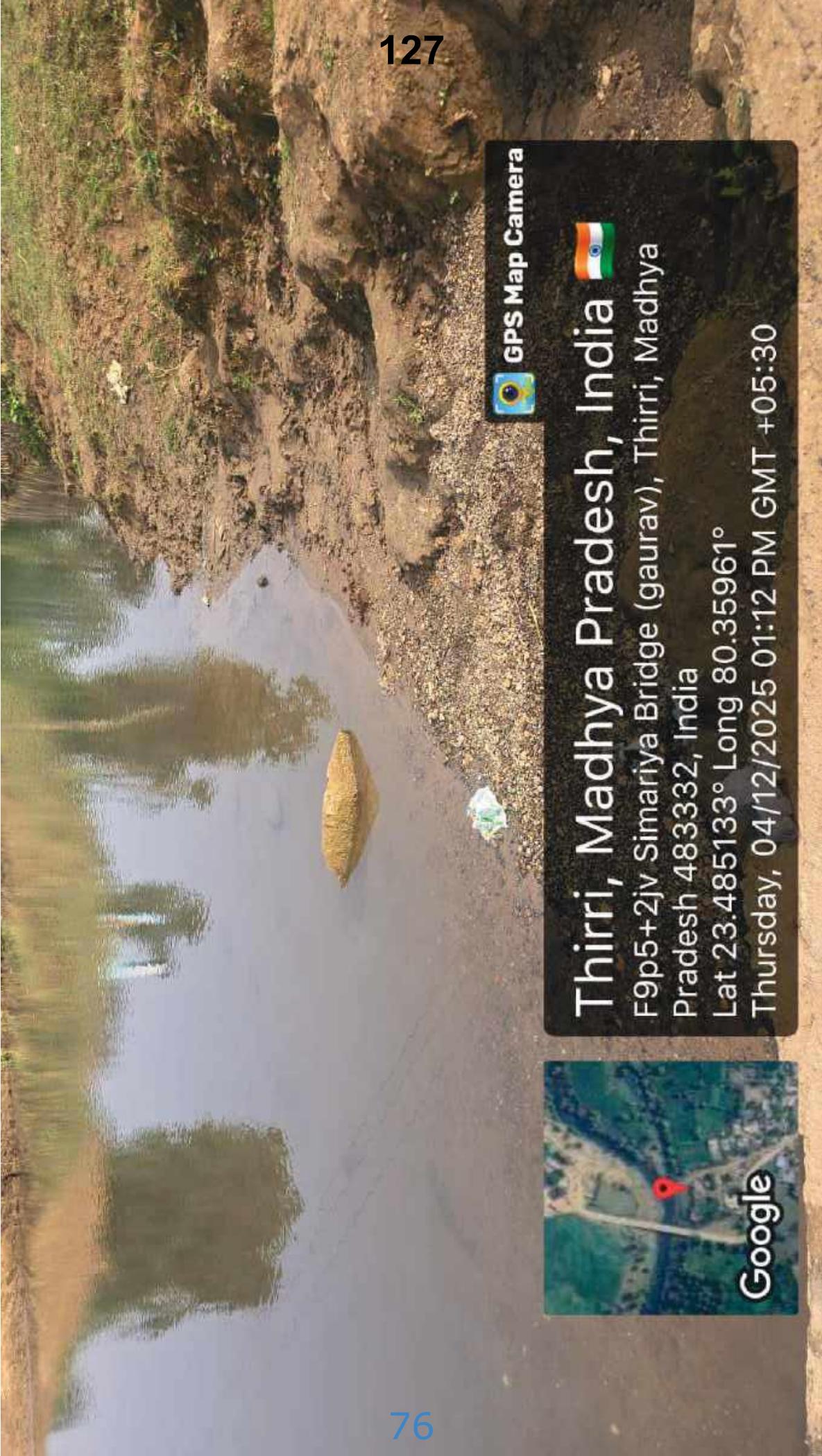
Pradesh 483332, India

Lat 23.485028° Long 80.359612°

Thursday, 04/12/2025 01:04 PM GMT +05:30



Google



# Thirri, Madhya Pradesh, India

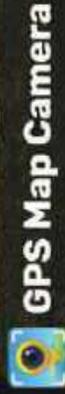
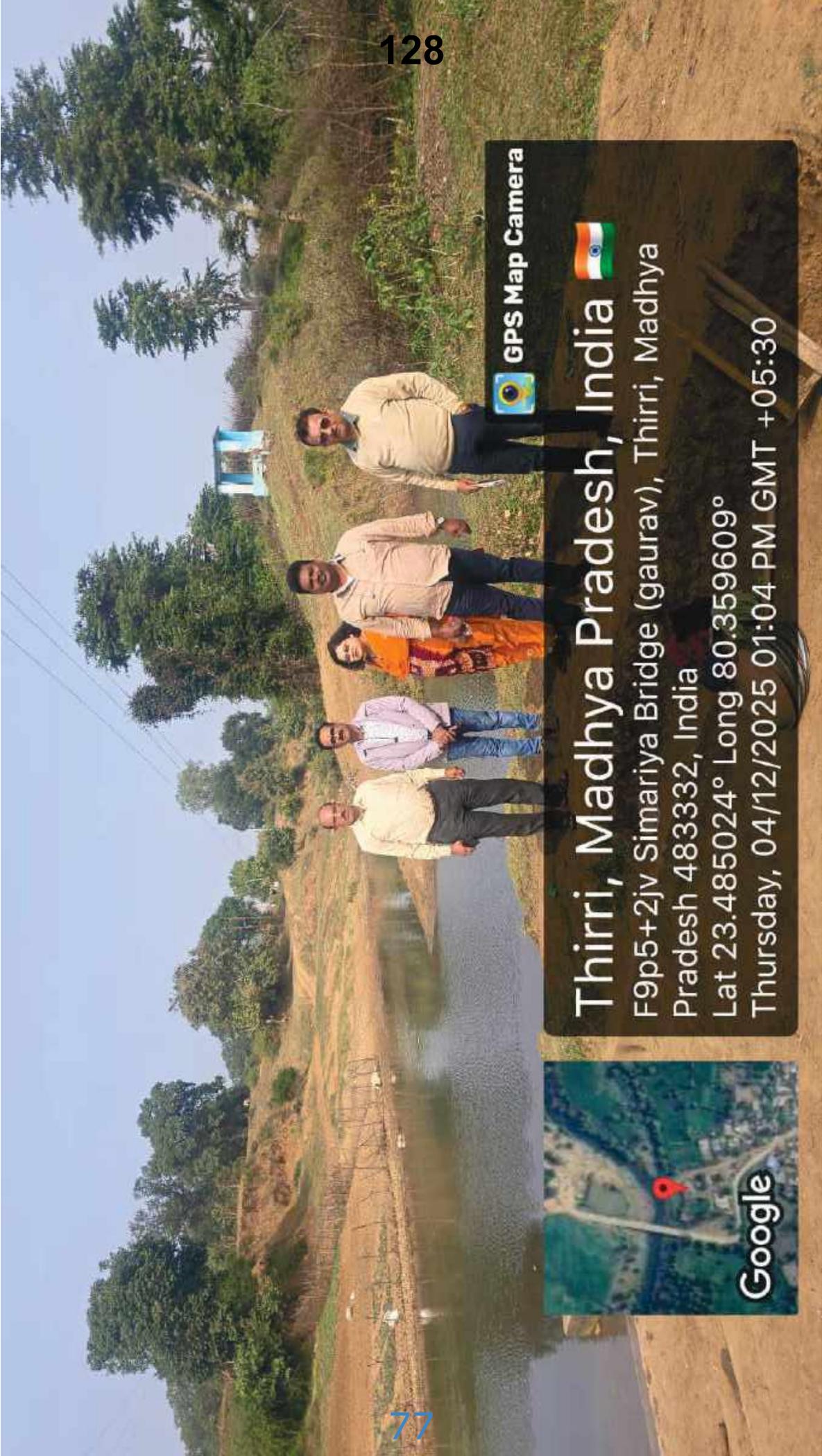
F9p5+2jv Simariya Bridge (gaurav), Thirri, Madhya Pradesh 483332, India

Lat 23.485133° Long 80.35961°

Thursday, 04/12/2025 01:12 PM GMT +05:30



Google

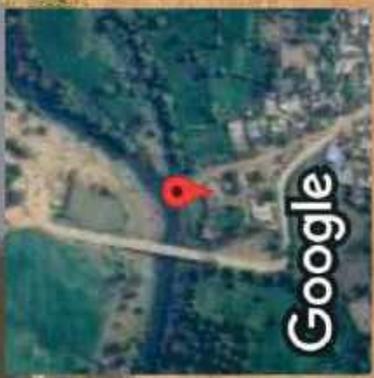


**Thirri, Madhya Pradesh, India**

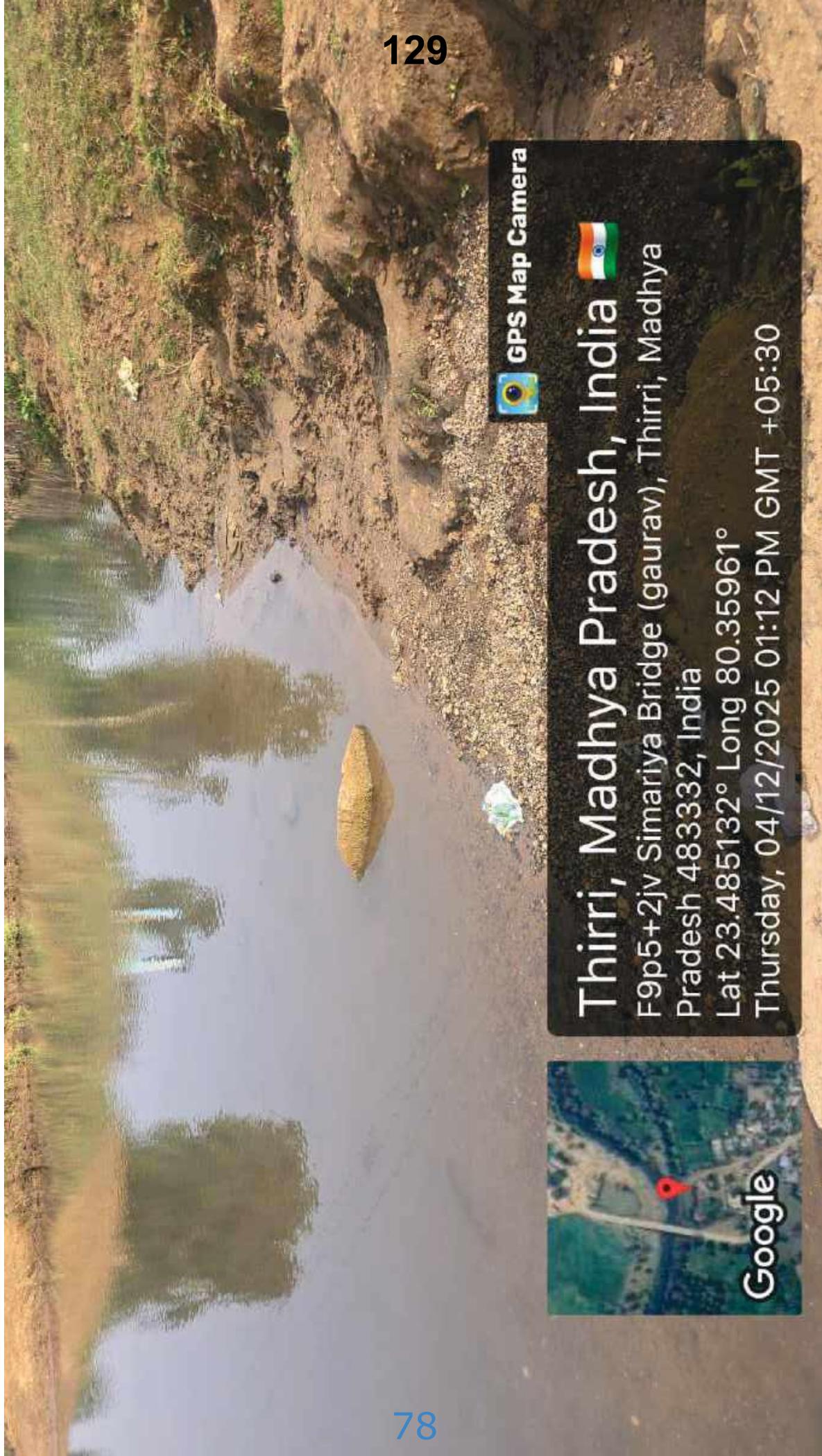
F9p5+2jv Simariya Bridge (gaurav), Thirri, Madhya Pradesh 483332, India

Lat 23.485024° Long 80.359609°

Thursday, 04/12/2025 01:04 PM GMT +05:30



Google



 GPS Map Camera



**Thirri, Madhya Pradesh, India**   
F9p5+2jv Simariya Bridge (gaurav), Thirri, Madhya  
Pradesh 483332, India  
Lat 23.485132° Long 80.35961°  
Thursday, 04/12/2025 01:12 PM GMT +05:30

GPS Map Camera

# Thirri, Madhya Pradesh, India

F9p5+2jv Simariya Bridge (gaurav), Thirri, Madhya Pradesh 483332, India

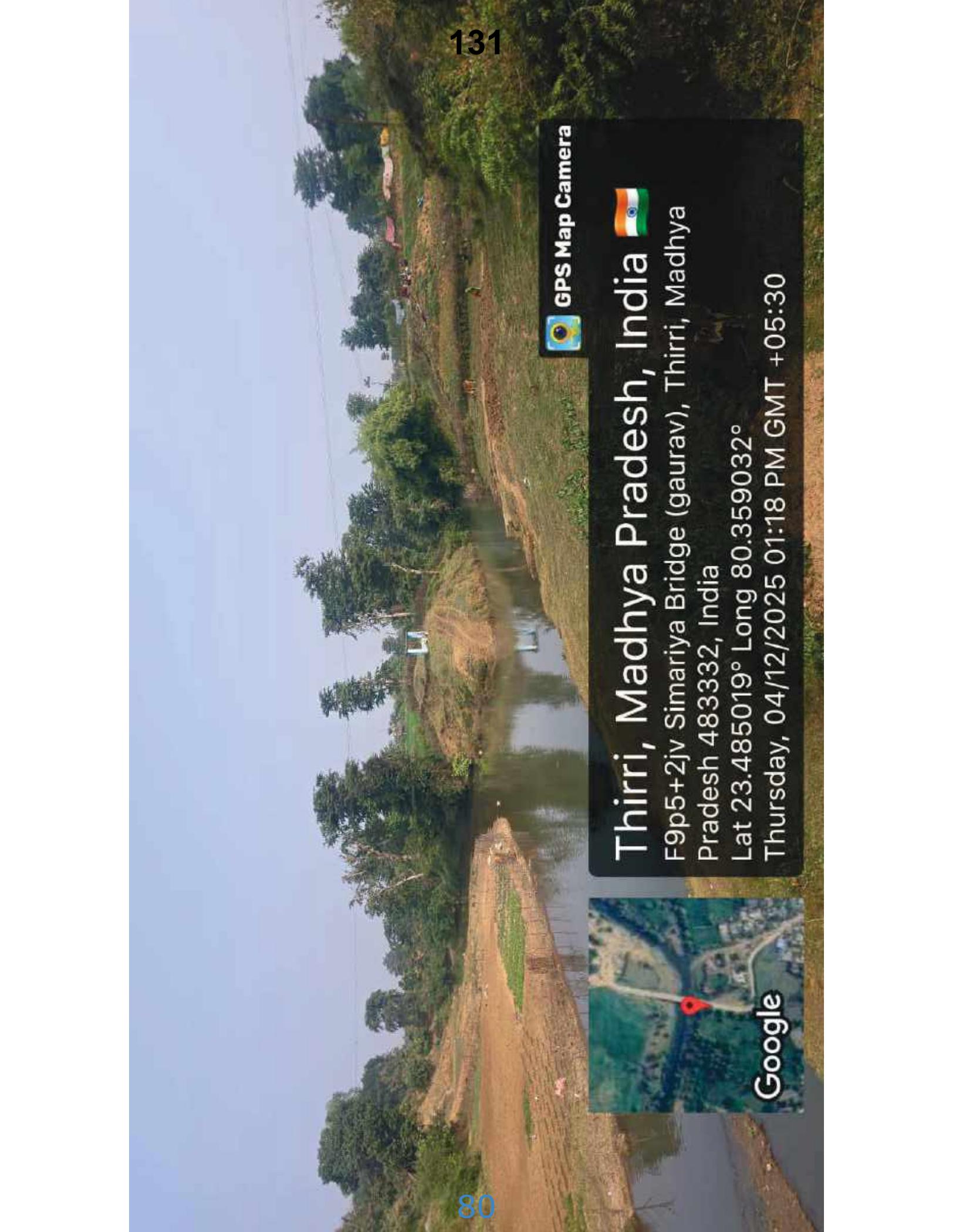
Lat 23.485022° Long 80.359021°

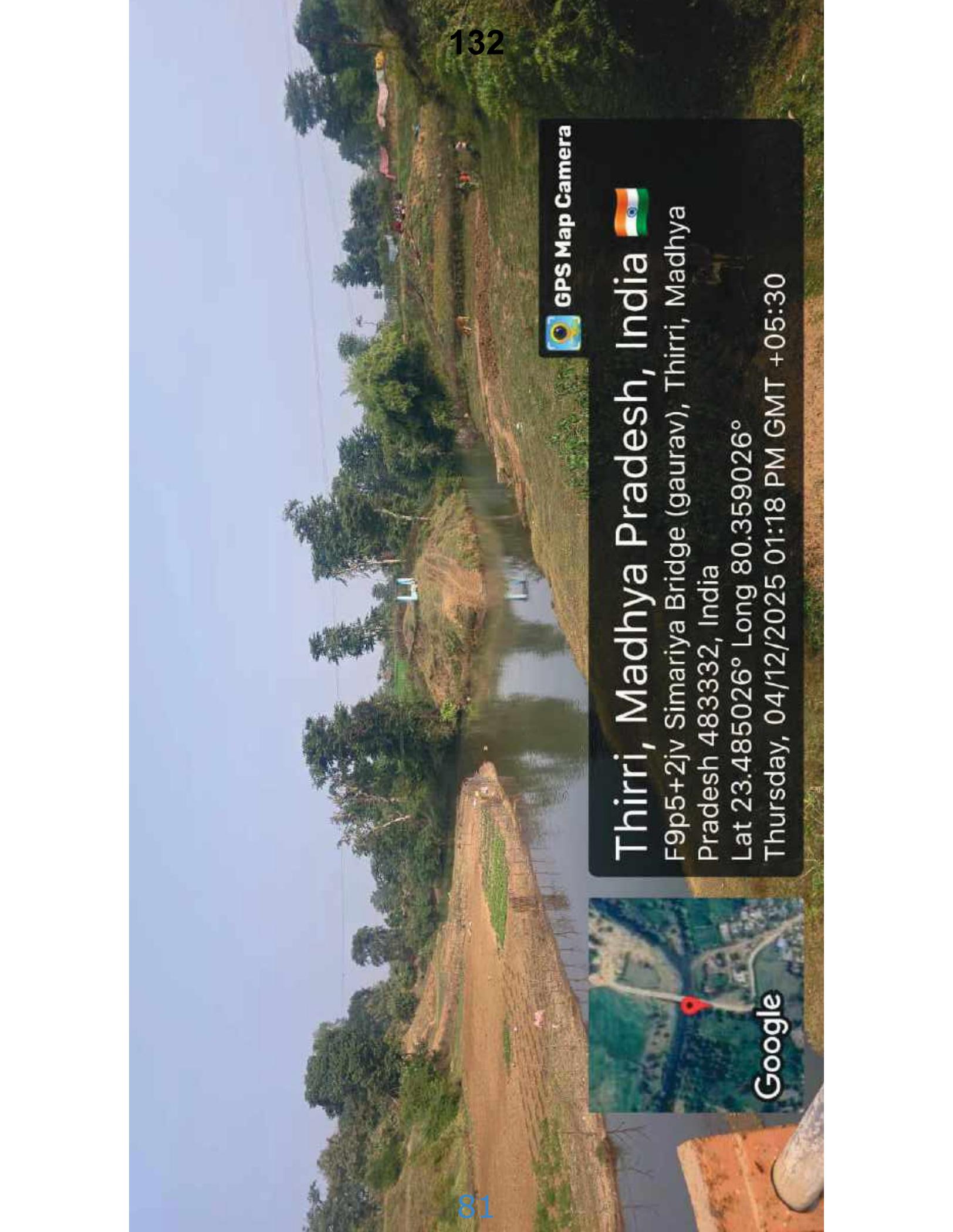
Thursday, 04/12/2025 01:18 PM GMT +05:30





**Thirri, Madhya Pradesh, India**   
 F9p5+2jv Simariya Bridge (gaurav), Thirri, Madhya  
 Pradesh 483332, India  
 Lat 23.485019° Long 80.359032°  
 Thursday, 04/12/2025 01:18 PM GMT +05:30



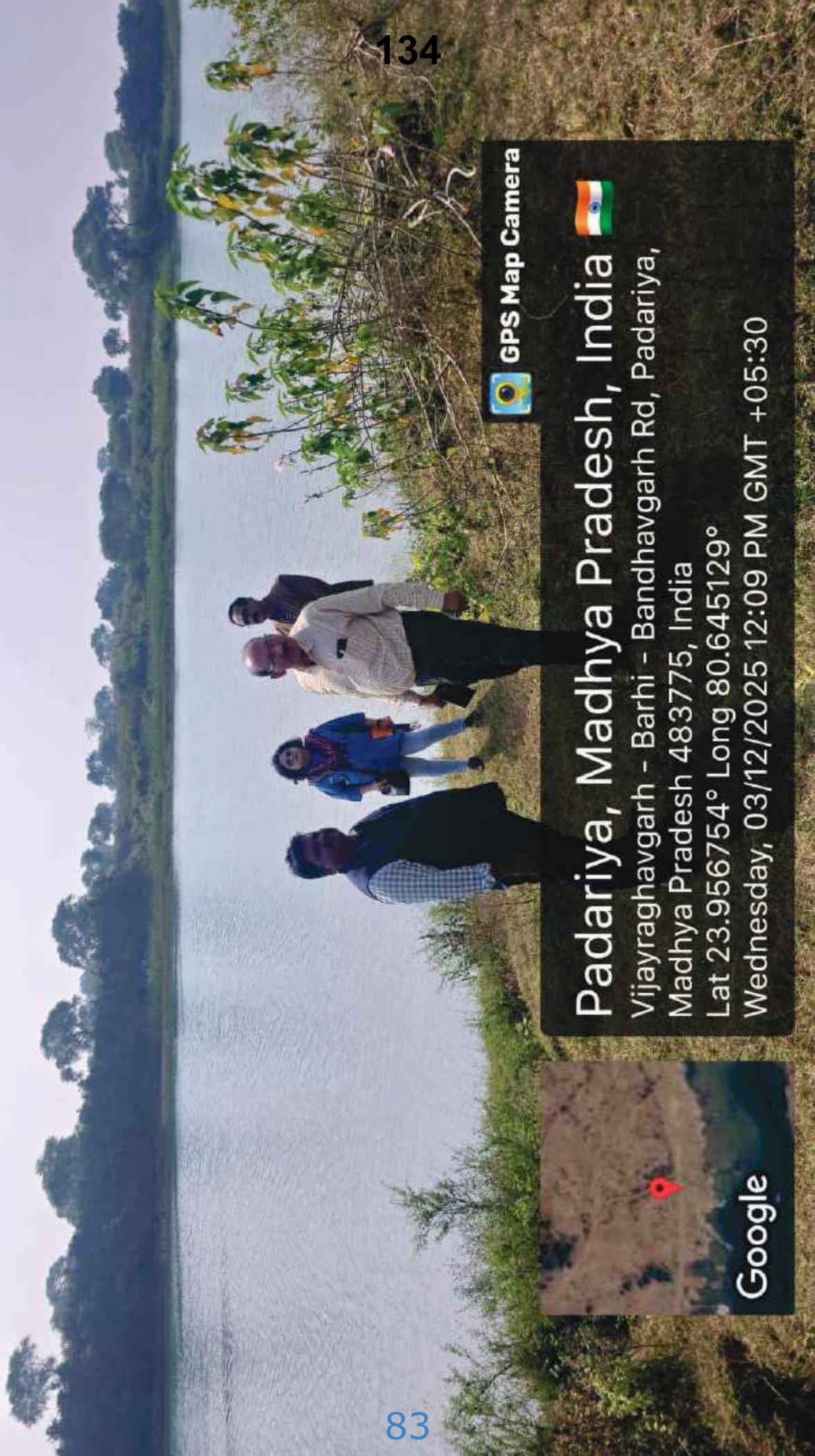


**Thirri, Madhya Pradesh, India**   
F9p5+2jv Simariya Bridge (gaurav), Thirri, Madhya Pradesh 483332, India  
Lat 23.485026° Long 80.359026°  
Thursday, 04/12/2025 01:18 PM GMT +05:30



 GPS Map Camera

**Thirri, Madhya Pradesh, India**   
 F9p5+2jv Simariya Bridge (gaurav), Thirri, Madhya  
 Pradesh 483332, India  
 Lat 23.485015° Long 80.359032°  
 Thursday, 04/12/2025 01:18 PM GMT +05:30



GPS Map Camera



**Padariya, Madhya Pradesh, India**

Vijayraghvarh - Barhi - Bandhavgarh Rd, Padariya,

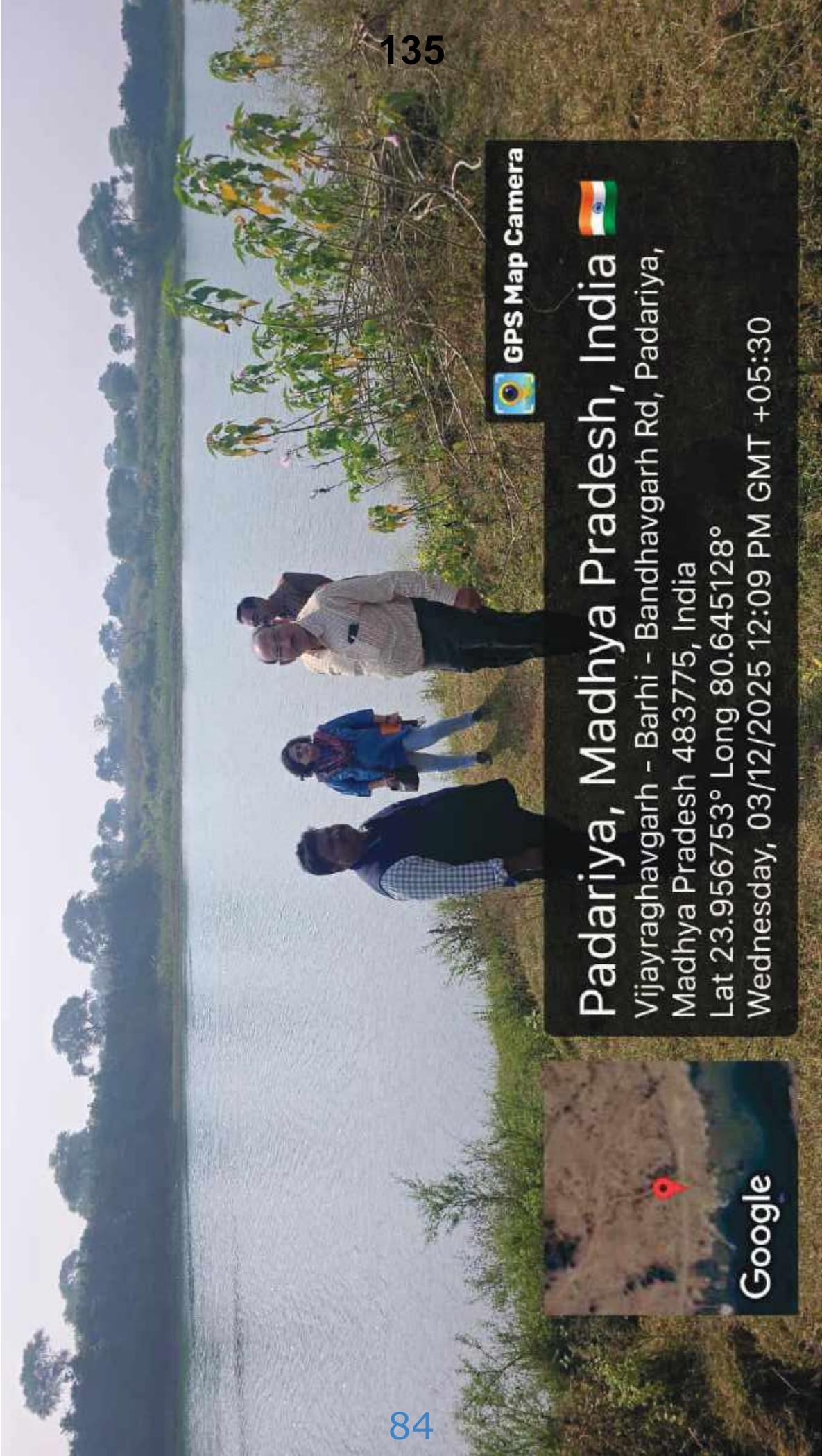
Madhya Pradesh 483775, India

Lat 23.956754° Long 80.645129°

Wednesday, 03/12/2025 12:09 PM GMT +05:30



Google



# Padariya, Madhya Pradesh, India

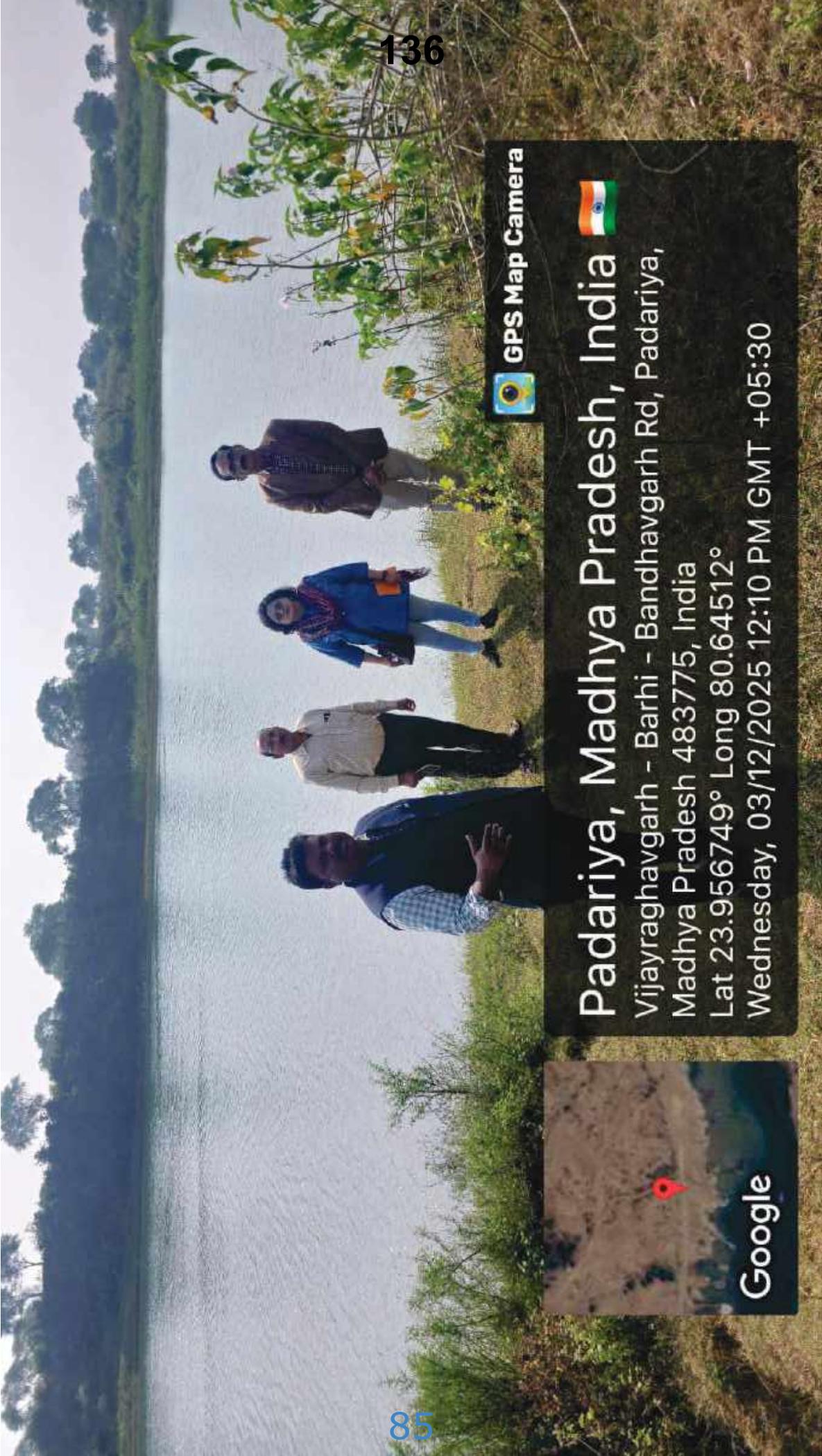
Vijayraghvarh - Barhi - Bandhavgarh Rd, Padariya,  
Madhya Pradesh 483775, India

Lat 23.956753° Long 80.645128°

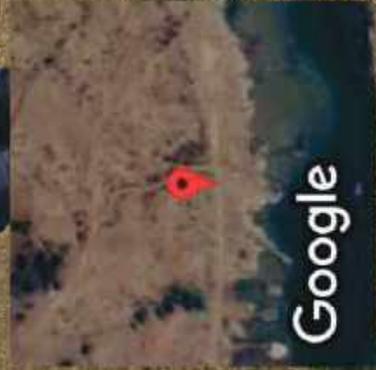
Wednesday, 03/12/2025 12:09 PM GMT +05:30



Google



**Padariya, Madhya Pradesh, India**   
 Vijayraghagarh - Barhi - Bandhavgarh Rd, Padariya,  
 Madhya Pradesh 483775, India  
 Lat 23.956749° Long 80.64512°  
 Wednesday, 03/12/2025 12:10 PM GMT +05:30



Google



GPS Map Camera

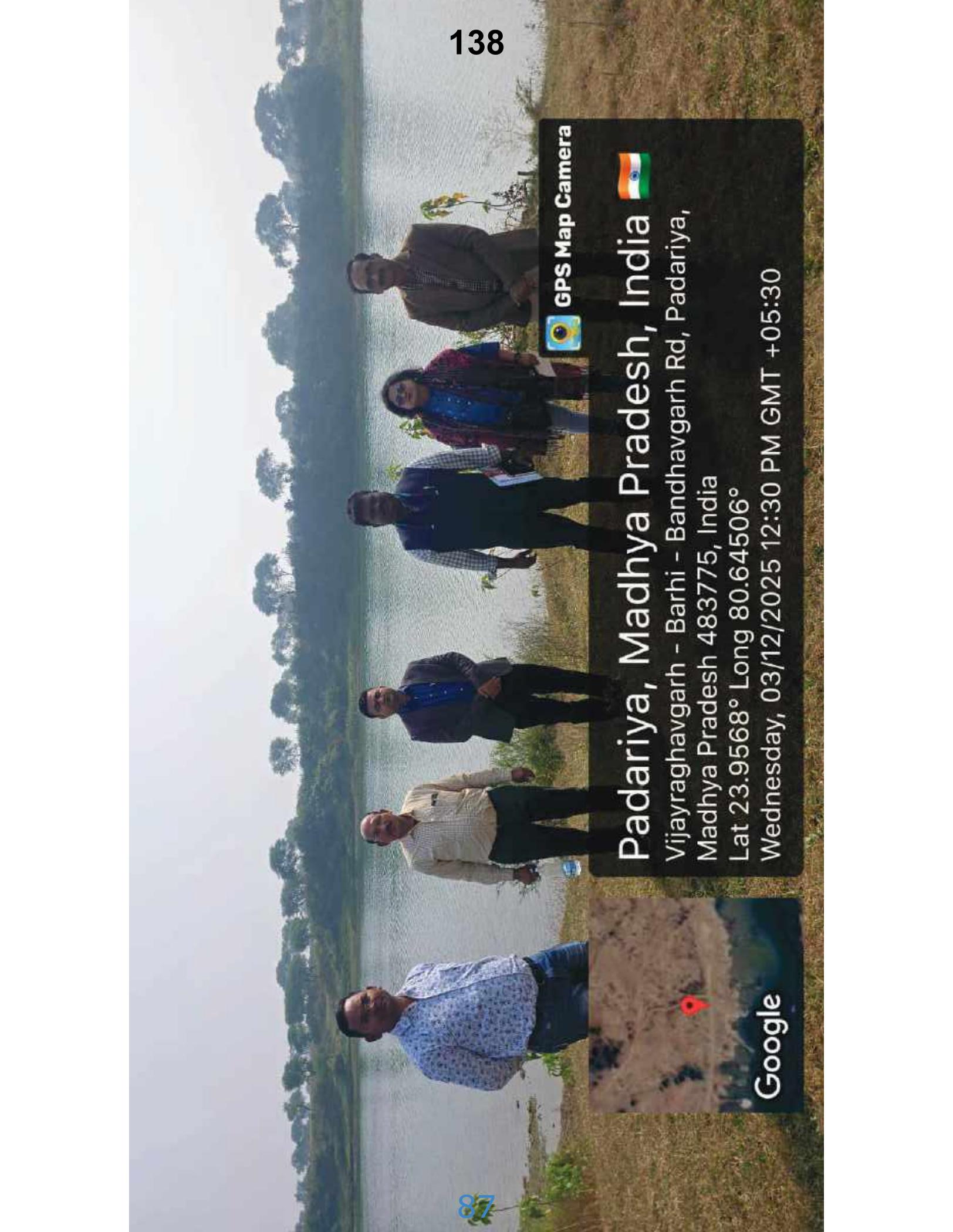
# Padariya, Madhya Pradesh, India

Vijayraghvarh - Barhi - Bandhavgarh Rd, Padariya,

Madhya Pradesh 483775, India

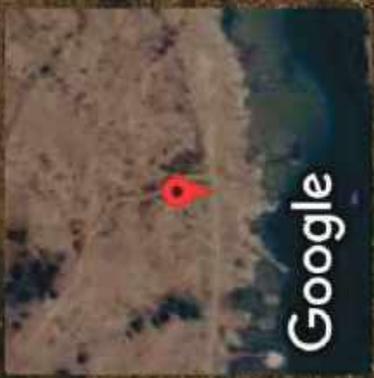
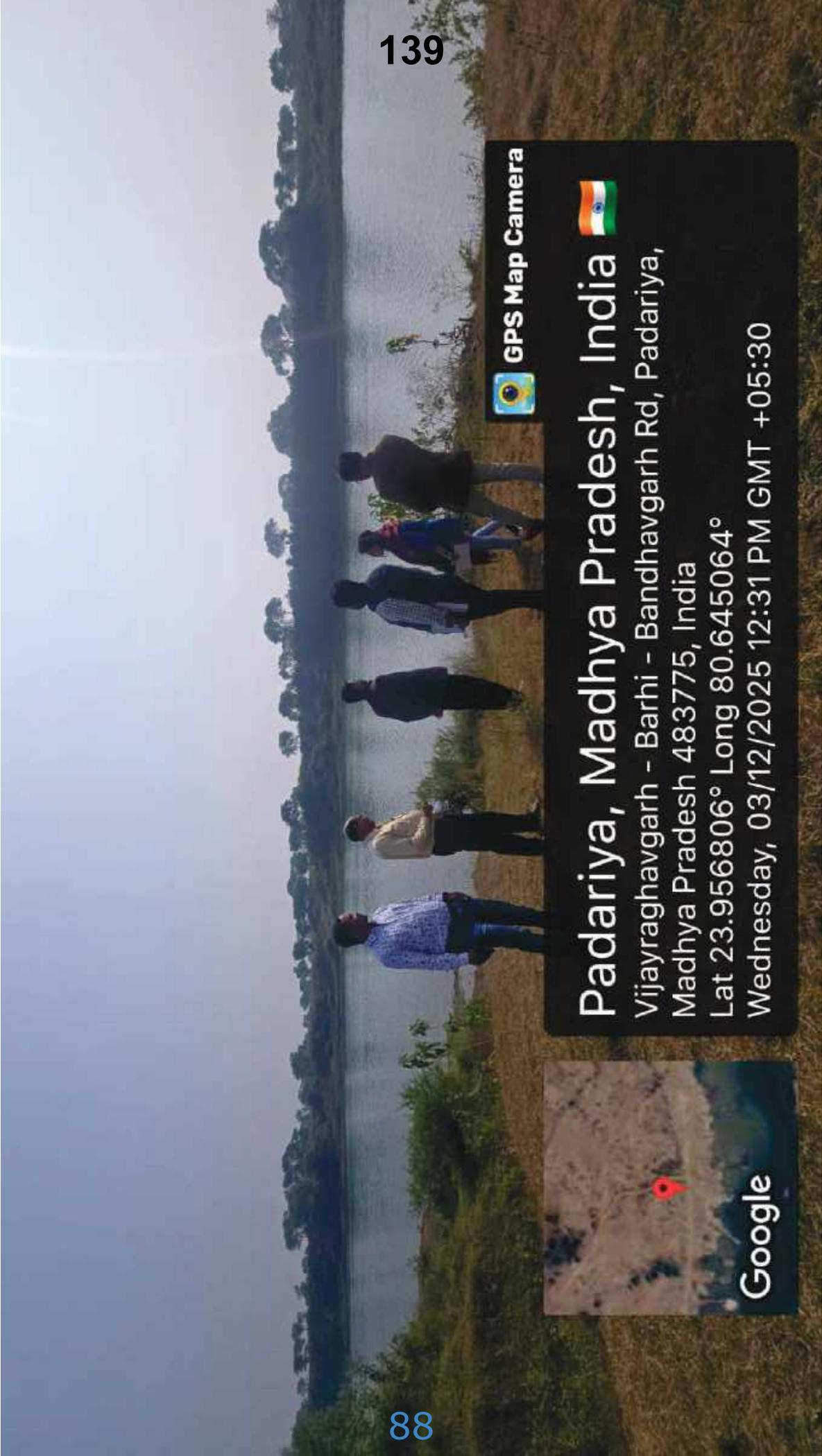
Lat 23.9568° Long 80.64506°

Wednesday, 03/12/2025 12:30 PM GMT +05:30



**Padariya, Madhya Pradesh, India** 

Vijayraghvarh - Barhi - Bandhavgarh Rd, Padariya,  
 Madhya Pradesh 483775, India  
 Lat 23.9568° Long 80.64506°  
 Wednesday, 03/12/2025 12:30 PM GMT +05:30




**GPS Map Camera**  
**Padariya, Madhya Pradesh, India**   
 Vijayraghagarh - Barhi - Bandhavgarh Rd, Padariya,  
 Madhya Pradesh 483775, India  
 Lat 23.956806° Long 80.645064°  
 Wednesday, 03/12/2025 12:31 PM GMT +05:30



Google



GPS Map Camera

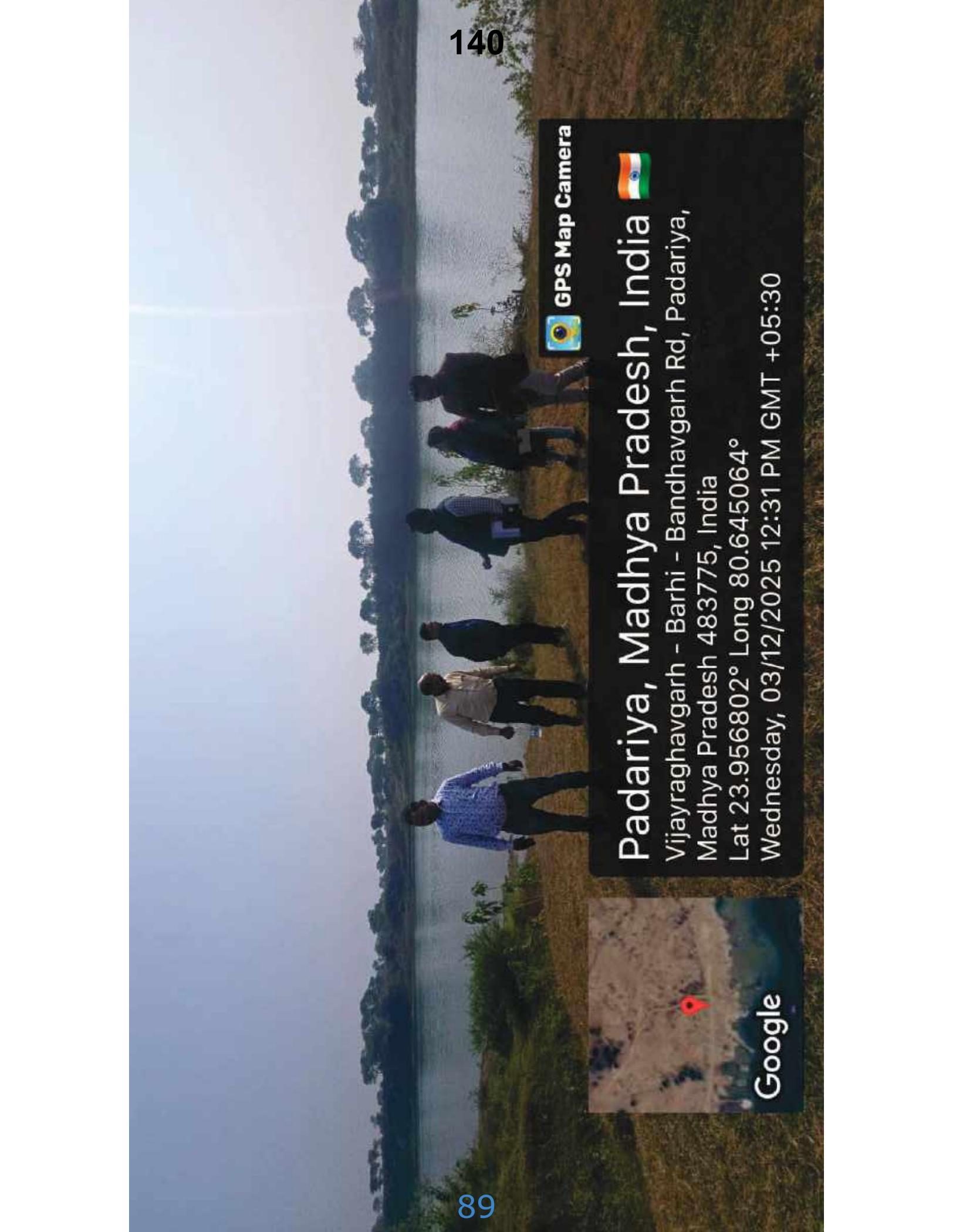
**Padariya, Madhya Pradesh, India** 

Vijayraghvarh - Barhi - Bandhavgarh Rd, Padariya,

Madhya Pradesh 483775, India

Lat 23.956802° Long 80.645064°

Wednesday, 03/12/2025 12:31 PM GMT +05:30



141



 **GPS Map**  
**Camera Lite**

Salhana, Madhya Pradesh, India 

Latitude

23.807109999999998°

Longitude

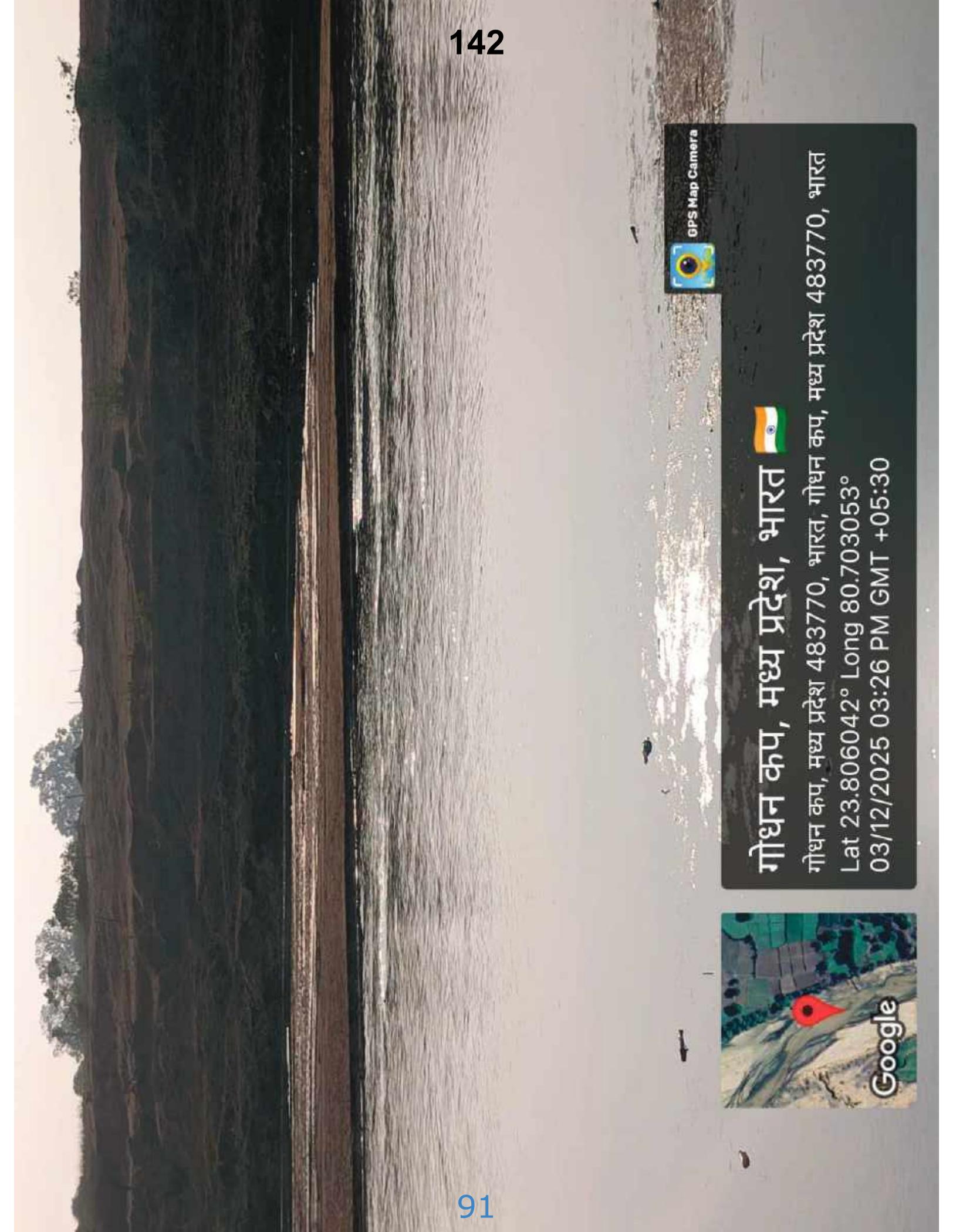
80.63051333333333°

Local 03:10:01 PM

GMT 09:40:01 AM

Altitude 387 meters

90 Wednesday, 03.12.2025



गोधन कप, मध्य प्रदेश, भारत 

गोधन कप, मध्य प्रदेश 483770, भारत, गोधन कप, मध्य प्रदेश 483770, भारत  
Lat 23.806042° Long 80.703053°  
03/12/2025 03:26 PM GMT +05:30





 GPS Map  
Camera Lite

Bilayat Khurd, Madhya Pradesh 483773, India

Latitude

23.73604726°

Longitude

80.68594815°

Local 03:25:15 PM

GMT 09:55:15 AM

Altitude 373 meters

92 Wednesday, 03.12.2025

144



 GPS Map  
Camera Lite

विजयराघवगढ़ - कांति - बदवारा मार्ग, परसवाड़ा कलान, मध्य प्रदेश 483770,  
भारत 

Latitude  
23.83798717°

Longitude  
80.66085933°

Local 03:38:41 PM  
GMT 10:08:41 AM

Altitude 355 meters

93 Wednesday, 03.12.2025

145



 GPS Map  
Camera Lite

PMQV+R8C, Kharahtha, Madhya Pradesh 483773, India

Latitude

23.74014049°

Longitude

80.69253888°

Local 03:23:04 PM

GMT 09:53:04 AM

Altitude 387 meters

94 Wednesday, 03.12.2025

146



 **GPS Map**  
**Camera Lite**

SH10, Suddi, Madhya Pradesh 483501, India 

Latitude

23.837010000000003°

Longitude

80.64063166666666°

Local 03:55:05 PM

GMT 10:25:05 AM

Altitude 363 meters

95 Wednesday, 03.12.2025

147



 **GPS Map**  
**Camera Lite**

Ganeshpur, Madhya Pradesh, India 

Latitude  
23.801710000000003°

Longitude  
80.66128°

Local 03:56:34 PM  
GMT 10:26:34 AM

Altitude 374 meters  
96 Wednesday, 03.12.2025



Imaliya, Madhya Pradesh, India

Latitude  
23.75584128°

Longitude  
80.70163082°

Local 03:45:52 PM  
GMT 10:15:52 AM

Altitude 380 meters  
97 Wednesday, 03.12.2025

149



GPS Map  
Camera Lite

SH10, Basadi, Madhya Pradesh 483501, India

Latitude  
23.8187057°

Longitude  
80.6293962°

Local 03:59:20 PM  
GMT 10:29:20 AM

Altitude 366 m  
98 Wednesday, 03.12.2025

150



GPS Map Camera



खिरवा, मध्य प्रदेश, भारत 

Wjqv+gv, खिरवा, मध्य प्रदेश 483775, भारत

Lat 23.937619° Long 80.643442°

बुधवार, 03/12/2025 03:10 PM GMT +05:30

99

151



 **GPS Map**  
**Camera Lite**

QMR7+488, Sandhi, Madhya Pradesh 483773, India 

Latitude  
**23.789235°**

Longitude  
**80.66391333333333°**

Local 04:20:05 PM  
GMT 10:50:05 AM

Altitude 381 meters  
**100** Wednesday, 03.12.2025



 **GPS Map**  
**Camera Lite**



VJGX+PPG, Chapna, Madhya Pradesh 483501, India 

Latitude

23.877221666666667°

Longitude

80.650848333333334°

Local 05:00:55 PM

GMT 11:30:55 AM

Altitude 365 meters

101 Wednesday, 03.12.2025

153



 **GPS Map**  
**Camera Lite**

 Hatheda, Madhya Pradesh, India 

Latitude  
23.89569°

Longitude  
80.67667°

Local 04:18:20 PM  
GMT 10:48:20 AM

Altitude 388 meters  
102 Wednesday, 03.12.2025



GPS Map Camera

विजयराघवगढ़, मध्य प्रदेश, भारत 

House No 222, shiv,mandir Ke Samne,gram, Tehsil, बरुआ, विजयराघवगढ़, मध्य प्रदेश  
483775, भारत

Lat 23.958261° Long 80.634366°

बुधवार, 03/12/2025 05:34 PM GMT+05:30



Google

155



GPS Map  
Camera Lite

F9P5+2JV Simariya Bridge (Gaurav), Thirri, Madhya Pradesh 483332, India 

Latitude  
23.48536469°

Longitude  
80.35890548°

Local 03:16:09 PM  
GMT 09:46:09 AM

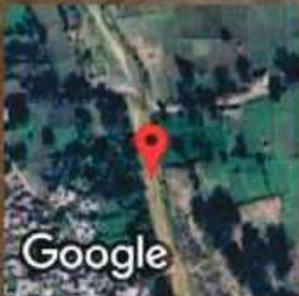
Altitude 404 meters  
Thursday, 04.12.2025

104

156



 GPS Map Camera



**Nadawan, Madhya Pradesh, India**   
Airtel Tower, Near Way, Nadawan, Madhya Pradesh 483770, India  
Lat 23.807414° Long 80.725374°  
Wednesday, 03/12/2025 04:16 PM GMT +05:30

105



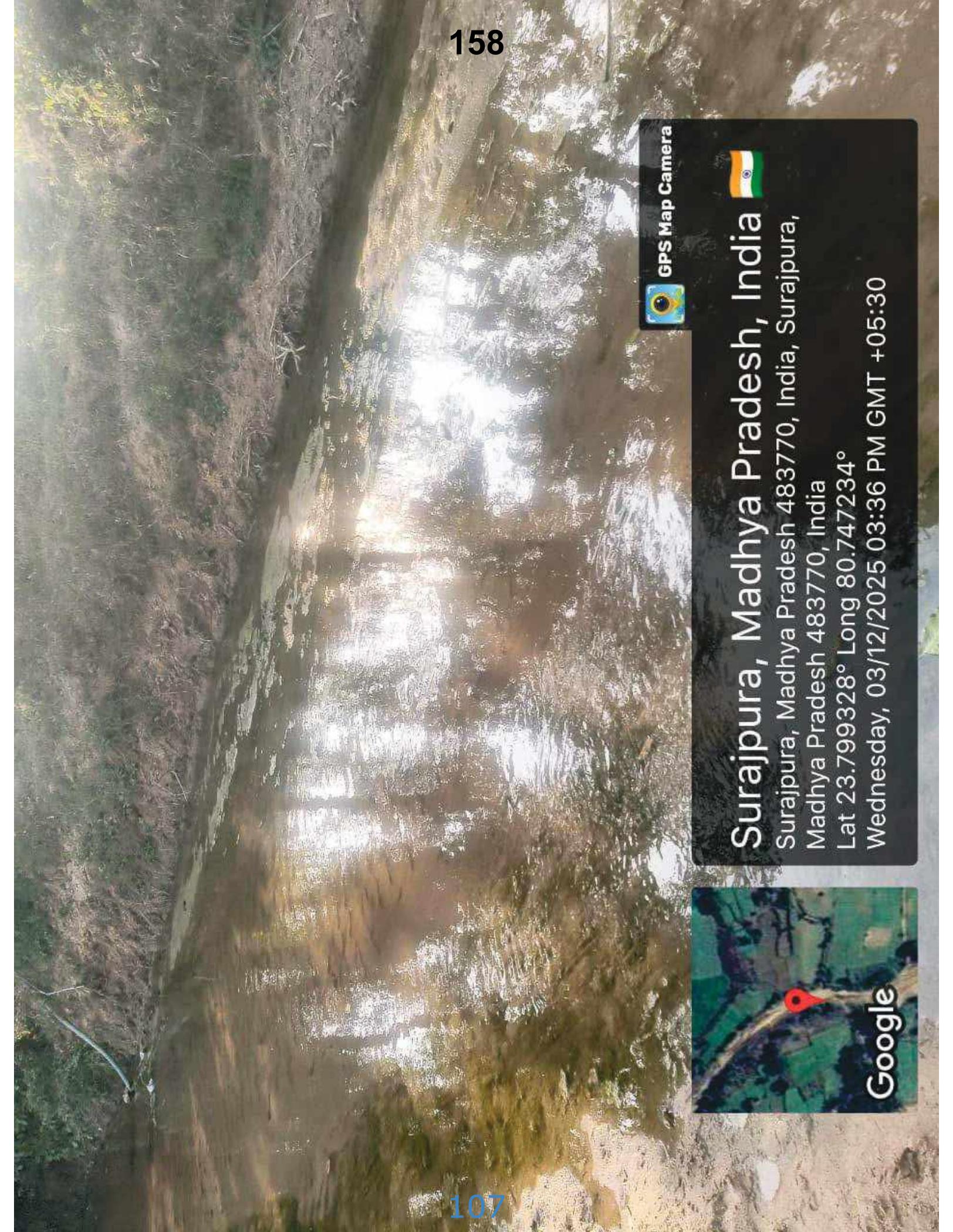
05, Loharwara, Madhya Pradesh 483770, India

Latitude  
23.8002782°

Longitude  
80.69625639°

Local 04:19:19 PM  
GMT 10:49:19 AM

Altitude 373 meters  
Wednesday, 03.12.2025



GPS Map Camera



# Surajpura, Madhya Pradesh, India

Surajpura, Madhya Pradesh 483770, India, Surajpura,

Madhya Pradesh 483770, India

Lat 23.799328° Long 80.747234°

Wednesday, 03/12/2025 03:36 PM GMT +05:30





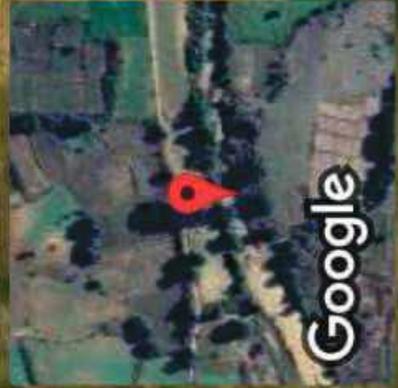
# Tali Rohaniya, Madhya Pradesh, India

Tali Rohaniya, Madhya Pradesh 483770, India, Tali Rohaniya,

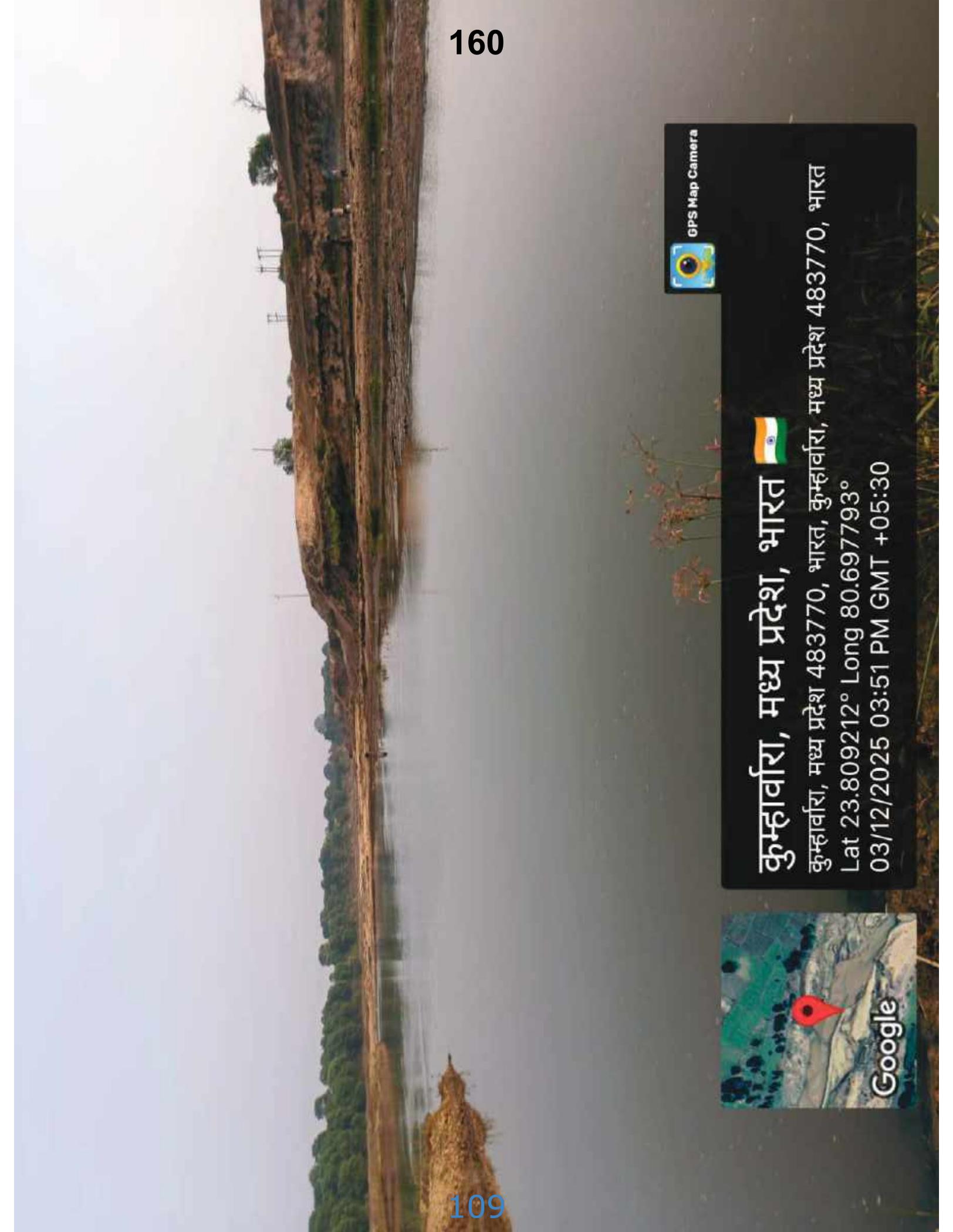
Madhya Pradesh 483770, India

Lat 23.798073° Long 80.751616°

Wednesday, 03/12/2025 03:45 PM GMT +05:30

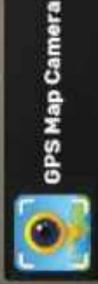


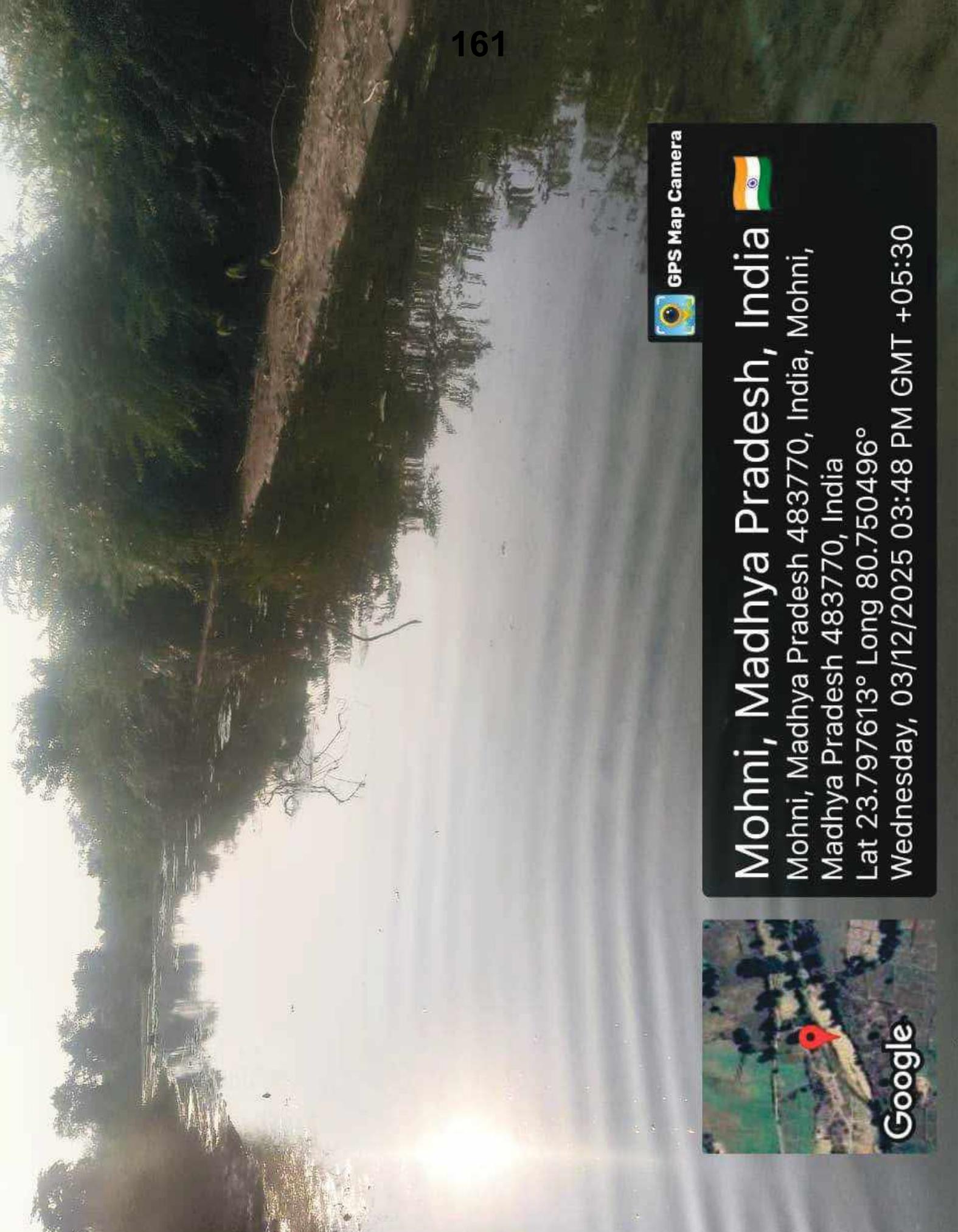
Google



**कुम्हार्वारा, मध्य प्रदेश, भारत** 

कुम्हार्वारा, मध्य प्रदेश 483770, भारत, कुम्हार्वारा, मध्य प्रदेश 483770, भारत  
Lat 23.809212° Long 80.697793°  
03/12/2025 03:51 PM GMT +05:30

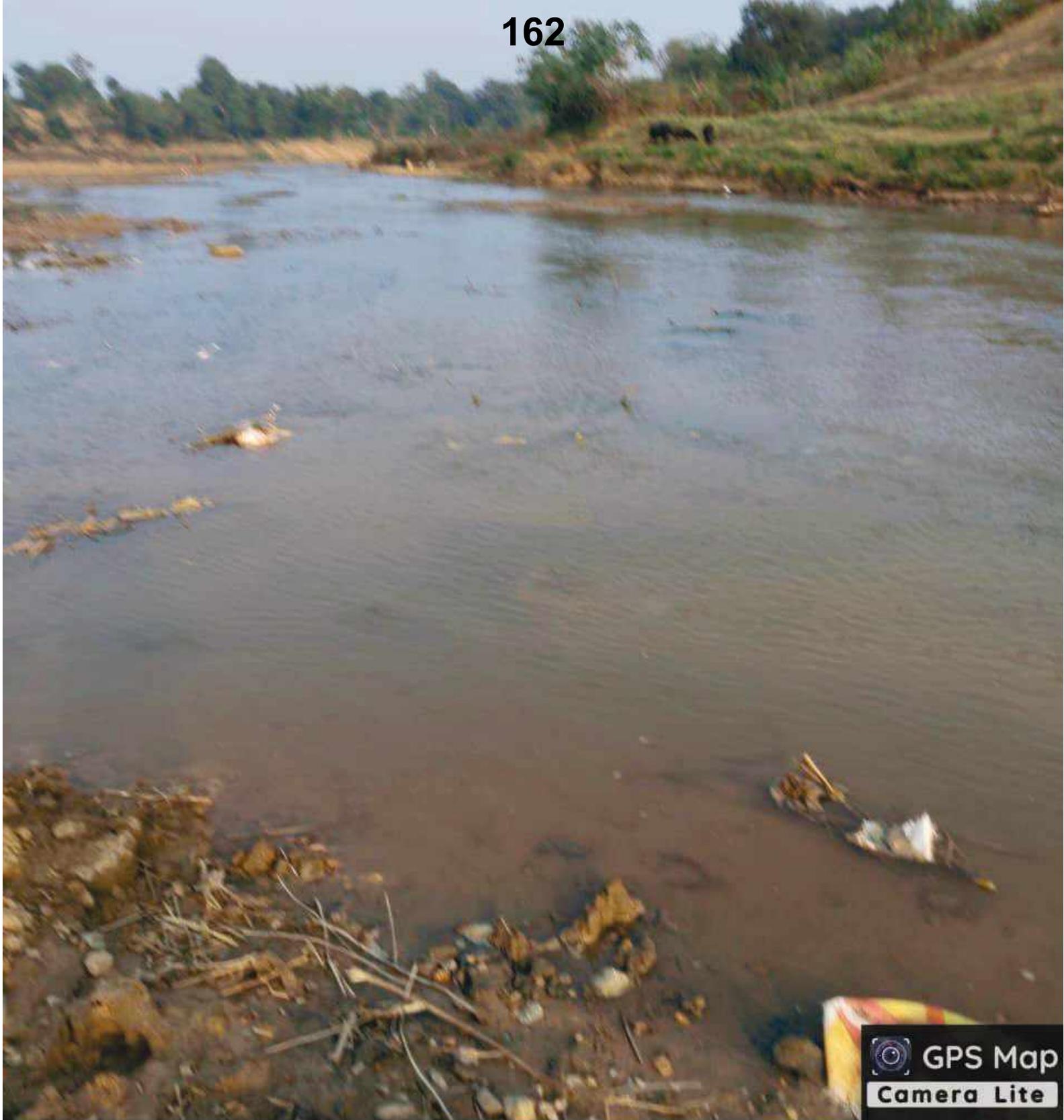




**Mohni, Madhya Pradesh, India** 

Mohni, Madhya Pradesh 483770, India, Mohni,  
 Madhya Pradesh 483770, India  
 Lat 23.797613° Long 80.750496°  
 Wednesday, 03/12/2025 03:48 PM GMT +05:30

162



 GPS Map  
Camera Lite

RMPH+RP, बहिर्घता, मध्य प्रदेश 483770, भारत 

Latitude

23.83594203°

Longitude

80.67924939°

Local 03:52:46 PM

GMT 10:22:46 AM

Altitude 359 meters

11 Wednesday, 03.12.2025

163



GPS Map Camera



रजरवारा, मध्य प्रदेश, भारत 

Wj8j+2r3, रजरवारा, मध्य प्रदेश 483775, भारत

Lat 23.91577° Long 80.634098°

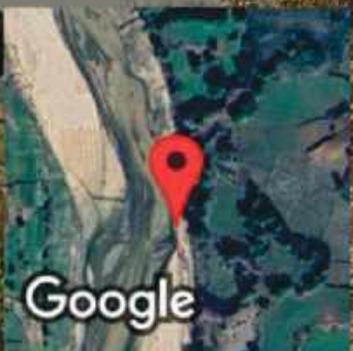
बुधवार, 03/12/2025 03:05 PM GMT +05:30

112

164



 GPS Map Camera



लोहार्वारा, मध्य प्रदेश, भारत 

लोहार्वारा, मध्य प्रदेश 483770, भारत, लोहार्वारा, मध्य प्रदेश  
483770, भारत

Lat 23.804238° Long 80.703905°

03/12/2025 03:30 PM GMT +05:30



छिन्दहाई पिपरिया, मध्य प्रदेश, भारत 

छिन्दहाई पिपरिया, मध्य प्रदेश 483770, भारत, छिन्दहाई पिपरिया, मध्य प्रदेश 483770,  
भारत

Lat 23.809066° Long 80.699986°  
03/12/2025 03:16 PM GMT +05:30



GPS Map Camera

166



 **GPS Map**  
**Camera Lite**

Karuwa Kap, Madhya Pradesh, India 

Latitude

23.812718333333336°

Longitude

80.65323°

Local 03:10:03 PM

GMT 09:40:03 AM

Altitude 376 meters

115 Wednesday, 03.12.2025

167



 **GPS Map**  
**Camera Lite**

VV6G+Q4, Jajagarh, Madhya Pradesh 483770, India



Latitude

23.861533916666666

°

Longitude

80.87770626666666°

Altitude 366 meters

Wednesday, 03.12.2025

Local 02:54:27 PM

GMT 09:24:27 AM

116

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**Service of Joint Committee Report in O.A.No.126/2025 titled as Khushi Bagga Vs Dhanlaxmi Merchandise Private Limited & Ors.**

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**From :** Legal Cell <legalcell.pcb@mp.gov.in>

Mon, Mar 02, 2026 11:47 AM

**Subject :** Service of Joint Committee Report in O.A.No.126/2025 titled as Khushi Bagga Vs Dhanlaxmi Merchandise Private Limited & Ors.

 1 attachment

**To :** Pentani Jagan <cpcb.bhopal@gov.in>, Dy. Director General of Forest, RO Bhopal <rowz.bpl-mef@nic.in>, mpseiaa@gmail.com, harshwardhan legal <harshwardhan.legal@gmail.com>, dhanlaxmimpl@gmail.com, Awadhesh Pratap Singh <ap.singh@mpvidhansabha.nic.in>, M P State Mining Corp Bhopal <info.mpsmc@mp.gov.in>, Neelesh Kumar Sah <sahnk@cag.gov.in>, baggakhushi301999@gmail.com

**Cc :** harnengt <harnengt@gmail.com>, parul bhadoria04 <parul.bhadoria04@gmail.com>

Madam/Sir

Please find enclosed the Joint committee Report on behalf of MP PCB filed in OA 126/2025 titled as Khushi Bagga Vs Dhanlaxmi Merchandise Private Limited & Ors. **vide order dated 04.09.2025.This mail may be treated as proof of service.**

Regards

**LEGAL CELL  
MP PCB**

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 **Final JCR OA 126-2025 Khushi Bhagga v State of MP-.pdf**  
6 MB

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